



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,26th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/392/2015	THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY and 9 ORS.	MR.D SAIKIA MR.B GOGOI(MR.H.RAHMAN, MS.J.HUDA) MRSA VERMA SC, FINANCE(MR.H.RAHMAN, MS.J.HUDA)	GA, ASSAM
2	WA/314/2017	GITANJALI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	GA, ASSAM MRS.R B BORA
3	Cont.Cas(C)/82/2018	KAMAL CHANDRA NATH AND 43 ORS. Versus ARUNA SUNDARARAJAN AND 5 ORS.	MR N J DAS MR N J DAS MR A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MS. S BEGUM MR. R THADANI
WITH				
4	Cont.Cas(C)/81/2018	GOJEN BARUAH AND 7 ORS. Versus ARUNA SUNDARARAJAN AND 5 ORS.	MR. P K DAS MR. R MAZUMDAR MR N J DAS MR. A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MS. S BEGUM MR. R THADANI
WITH				
5	Cont.Cas(C)/83/2018	BINENDRA BASUMATARY AND 16 ORS. Versus ARUNA SUNDARARAJAN AND 5 ORS.	MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MR. R THADANI S BEGUM
WITH				
6	Cont.Cas(C)/466/2023	BABUL SAIKIA AND 18 ORS Versus MS. ARUNA SUNDARARAJAN, IAS AND 5 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	

7	Cont.Cas(C)/635/2020 FIXED	VIRENDRA DUTT GYANI Versus BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (R-1,2) MR. K GOSWAMI, R-4 MR R DHAR MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE
8	PIL/70/2021	ARUN NARZARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR S BORTHAKUR MR H P NEPAL MR P H KONWAR	GA, ASSAM MR. M KALITA (r-5) MR. P THAKURIA (r-5) MR. J HATIMURIA (r-5) MR. D KHAKHALARY (r-5) SC, BTC SC, FOREST
9	PIL(Suo Moto)/3/2022 FIXED	XXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	SC, GHC	
10	WITH WP(C)/239/2024	RASHIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. Z KHALID MR. M HASAN MD. A H LASKAR MS S Z HAYAT	GA, ASSAM
11	WA/8/2023	UNION OF INDIA AND 2 ORS. Versus R. SAPCHAMA AND 37 ORS. -F	MR. R K D CHOUDHURY ASSTT.S.G.I.	
12	WA/402/2023 WITH WA/110/2022 (D/O)	DR. MD. SARWAR JAHAN Versus THE STATE OF ASSAM AND AND 6 ORS.	MR A R BHUYAN MR S ABDULLAH	SC, HIGHER EDU MR. S K MEDHI (r-7) MR. A H M R CHOUDHURY (R-5) MR. S R BARBHUIYA (R-5) MRS. M BARMAN (R-7) MR K K MEDHI (r-7)
13	WITH WA/407/2023	DR. MITHUN PAUL Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K MEDHI MRS. M BARMAN P. SWARGIARY MR K K MEDHI	SC, HIGHER EDU
	WITH I.A.(Civil)/3215/2023 in WA/407/2023	DR. MITHUN PAUL Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K MEDHI MRS. M BARMAN P. SWARGIARY MR K K MEDHI	SC, HIGHER EDU
14	PIL/14/2024	NORTH EAST ECO DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	GA, ASSAM SC, FOREST SC, REVENUE
15	WA/96/2024 CAVT. NO.01192/024, CAVT./119/2024	AVADESH KUMAR SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA MRS. P BHARADWAJ	MR. M A SHEIKH MS F INTAZ SC, SEC. EDU. FOR CAVEATOR
16	WA/116/2024	AMZAD HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR. M ALI MR J. ISLAM	GA, ASSAM SC, SEC. EDU.
17	WA/126/2024	THE SECRETARY TO THE GOVT. OF ASSAM AND 2 ORS. Versus ASARFUL ISLAM AND 3 ORS	SC, EDU	

18	WA/181/2024 FIXED	THE DIRECTOR GENERAL AND 2 ORS Versus SABINA AHMED AND 296 ORS	MR T MAZUMDAR	MR. K N CHOUDHURY(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MR. R M DEKA(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MR. D J DAS(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MS N MAHANTA(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) N GAUTAM(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) MS SABINA AHMED(R-1 TO 73, 74 TO 126, 128 TO 166, 168 TO 296) SC, AAU
	WITH I.A.(Civil)/1618/2024 in WA/181/2024	THE DIRECTOR GENERAL AND 2 ORS Versus SABINA AHMED AND 296 ORS	MR T MAZUMDAR	SC, AAU
19	I.A.(Civil)/1028/2024 in Cus.Ref./1359/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SRI PRASANTA SAHA	MR. S C KEYAL SC, CUSTOMS	
	WITH Cus.Ref./1359/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Prasanta Saha B	SUBHASH CHANDRA KEYAL	
	WITH I.A.(Civil)/1508/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Prasanta Saha	SUBHASH CHANDRA KEYAL	
20	I.A.(Civil)/1166/2024 in WA/4213/2024	THE FOOD CORPORATION OF INDIA AND 2 ORS Versus M/S NIT TRADERS	MR B K SINGH	
	WITH WA/4213/2024 (Filing Number)	THE FOOD CORPORATION OF INDIA AND 2 ORS Versus M/S NIT TRADERS F	MR B K SINGH	
21	I.A.(Civil)/1950/2024 in WA/13903/2023	UNITED INDIA INSURANCE COMPANY LTD. Versus NIZARA GOSWAMI	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH WA/13903/2023 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus NIZARA GOSWAMI E	MS. R D MOZUMDAR	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
22	WA/176/2024	INDIAN OIL CORPORATION LTD Versus SAMOON ISAI	MR. A SARMA MR. K KALITA MR. L LIKHASE SANGTAM	MR. B BARUAH, ADVOCATE MR U RONGPI
23	WA/207/2024	GUNAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, PWD
24	WA/208/2024	SK. ABIDUL HUSSAIN Versus THE INDIAN OIL CORPORATION LTD AND 22 ORS	MR. P K ROYCHOUDHURY MR. S ISLAM MR A HAWARI	SC, I O C
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		

25	WA/190/2024	BIMALENDU DAS AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
26	WP(C)/8878/2019	UNION OF INDIA AND 3 ORS. Versus BIJAY SINGH AND 12 ORS.	MR. S C KEYAL MR. R K D CHOUDHURY ASSTT.S.G.I.	MR. A AHMED MS. D GOSWAMI MS. A THEYO
27	WITH WP(C)/8935/2019	UNION OF INDIA AND 3 ORS. Versus HONCHAI KONYAK AND 7 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED (R1-R5) MS. D GOSWAMI (R1-R5) MS. A THEYO (R1-R5)
28	PIL/60/2021	TAZUDDIN AHMED AND 4 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. A R SIKDAR M M ZAMAN	MR. S C KEYAL (SC, BRAHMAPUTRA BOARD) GA, ASSAM MS. B SARMA (C.G.C., R1-R3) ASSTT.S.G.I. SC, WATER RESOURCE
29	WP(C)/2863/2022	NATIONAL PLASTO MOULDING Versus THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE
30	WITH WP(C)/4085/2021	M/S CHUNNILAL BOTHRA AND SONS Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR S J SAIKIA MR A DAS (R-5)
31	WITH WP(C)/4100/2021	M/S JAISWAL TRADING AND ANR Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-4) MR A DAS (R-4)
32	WITH WP(C)/4151/2021	HEMKARAN STORES Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
33	WITH WP(C)/4166/2021	VIJAY TRADING CO. Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
34	WITH WP(C)/4168/2021	MOTILAL GYANCHAND AND ANR Versus THE UNION OF INDIA AND 4 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
35	WITH WP(C)/4170/2021	M/S SOCIETY SOAP WORKS AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)

36	WITH WP(C)/4173/2021	MAHABIR PRASAD MAHENDRA KUMAR Versus THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
37	WITH WP(C)/4327/2021	GUNCHAND DALCHAND Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
38	WITH WP(C)/5107/2021	ABHAY ASSOCIATES AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
39	WITH WP(C)/7236/2021	M/S LUNAKARAN NANDKISHORE AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
40	WITH WP(C)/489/2022	M/S RATHI TRADERS AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
41	WITH WP(C)/495/2022	TOLARAM SURENDAR KUMAR KUNDALIA AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
42	WITH WP(C)/5725/2022	M/S MCLEOD RUSSEL INDIA LIMITED Versus UNION OF INDIA AND 3 ORS	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION SC, TAXATION MR. S C KEYAL (r-3) MR H GUPTA ASSTT.S.G.I.
43	WP(C)/1093/2023	THE UNION OF INDIA AND 3 ORS Versus SUDHAN RANJAN BHOWMICK	MR H GUPTA	MR. A AHMED MS. D GOSWAMI
44	WA/107/2024 FIXED	ARUP SINHA Versus THE POWER GRID CORPORATION OF INDIA LTD AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	MS. P BARUAH (R4) SC, POWER GRID
45	WA/185/2024 FIXED	ASSAD ULLAH Versus THE STATE OF ASSAM AND 7 ORS	MR. L MOHAN MR. P GOGOI MS. S DUTTA	GA, ASSAM SC, SEC. EDU.

HEARING

46	WA/27/2019 FIXED, CAVT./1102/2018	SHEHNAZ BEGUM Versus THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MR. D MAZUMDAR, ADDL. AG, ASSAM MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR
47	WA/327/2022	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. Versus ANKITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MR DEBANUJ DUTTA	MR. A GOYAL MR. A GOYAL MR. A CHOUDHURY MR. A CHOUDHURY
48	WA/333/2022	DEEPAK DAMANI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR B SHARMA MR S SHARMA	GA, ASSAM SC, I O C SC, REVENUE
49	WITH WA/334/2022	SHARADA DEVI DAMANI @ SHARDA DEVI MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MS. S SENAPATI MS K BHATTACHARYYA	GA, ASSAM SC, REVENUE SC, I O C
50	WA/344/2022	BIKRAM JIT SAIKIA Versus THE UNION OF INDIA AND 5 ORS.	MR. U K NAIR MR. NAVA KUMAR KALITA	MR. K GOGOI DY.S.G.I.
51	WA/353/2022 CAVT. NO.11912/022, CAVT.1191/2022, WITH LCR	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
52	WITH I.A.(Civil)/3281/2022 in WA/353/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS.	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
52	WA/361/2022 CAVT. NO.13312/022,	M/S GAURIPUR COOP Versus THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY SC, CO OP GA, ASSAM MS. A TALUKDAR S BORA FOR CAVEATOR
53	WA/362/2022	NURUL AMIN Versus KASHEM ALI AHMED AND 3 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	MR. M K CHOUDHURY GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C SC, REVENUE
54	WA/369/2022	THE WORKMEN Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR H K DAS MR. U PATHAK	MR. U K NAIR (R-1 TO 3) MS. A VERMA (R-1 TO 3) MR. A DHAR (R-1,2,3)
55	WA/373/2022	TINSUKIA MUNICIPAL BOARD AND 4 ORS. Versus ASHIM CHAKRABORTY AND 15 ORS. B	MR. D DAS SR. ADV MR. R B PHOOKAN MR K TALUKDAR MR. I DAS MS S SHARMA	GA, ASSAM MR. D CHAKRABARTY MR P NAYAK,SC, FINANCE DEPTT & URBAN DEVELOPTMENT DEPTT.(R 15-16) SC, FINANCE

WITH
[I.A.\(Civil\)/3473/2022](#)
in WA/373/2022

TINSUKIA MUNICIPAL BOARD AND 4 ORS. MR. D DAS SR. ADV
Versus MR. R B PHOOKAN
ASHIM CHAKRABORTY AND 15 ORS. MR K TALUKDAR
MR. I DAS
MS S SHARMA

GA, ASSAM
MR. D CHAKRABARTY
SC, FINANCE

56 **WITH**
[WP\(C\)/3735/2023](#)

ASHIM CHAKRABORTY AND 13 ORS. MR. D CHAKRABARTY
Versus MS D.CHAKRABARTY
THE STATE OF ASSAM AND 7 ORS

GA, ASSAM
MR. S S ROY, SC, TINSUKIA
MUNICIPAL BOARD (r-4 to
8)
MR P NAYAK, SC, FINANCE
DEPTT. & URBAN
DEVELOPMENT DEPTT.(r 1-
2)
MRS. R B BORAH, Jr. GA,
ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,26th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1782/2024 FIXED	ROHIDUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	SC, ELEM. EDU GA, ASSAM SC, SSA
2	WP(C)/2716/2024 FIXED	MD. HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MS J RAJKUMARI	SC, ELEM. EDU GA, ASSAM
3	WP(C)/2926/2024 FIXED	FAROQUE AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. A DEKA	GA, ASSAM SC, SEC. EDU.
4	WP(C)/2946/2024 FIXED	DIMBESWAR BAISHYA Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
5	WP(C)/3032/2024 FIXED	ANJALI SARKAR Versus THE STATE OF ASSAM AND 10 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
6	WP(C)/3044/2024 FIXED	SCHOOL MANAGING COMMITTEE, MOUKHOWA UZIRAR CHAR M E MADRASSA AND 9 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A ROSHID MS. T BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
7	WP(C)/3084/2024 FIXED	KARNA KUNDAL BHARALI Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	SC, ELEM. EDU
8	WP(C)/3117/2024 FIXED	GOPAL PRASAD SAH Versus THE STATE OF ASSAM AND 3 ORS	MR. R S MISHRA MS M NIROLA MS N BURAGOHAIN	SC, ELEM. EDU SC, SEC. EDU.
9	WP(C)/3236/2024	URIREI SINGH Versus THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY AND 5 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, ELEM. EDU GA, ASSAM SC, REVENUE
10	WP(C)/3242/2024	DR NANDITA PAUL Versus THE STATE OF ASSAM AND 3 ORS	DR G J SHARMA MR S NATH	SC, HIGHER EDU

11	WP(C)/3246/2024	RATUL NEOG Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SCERT, ASSAM
12	WP(C)/3251/2024 B/O	RAJESH KUMAR TRIPATHI Versus THE STATE OF ASSAM AND 7 ORS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, ELEM. EDU
13	WP(C)/3259/2024	DR. JAYA THAKUR AND 9 ORS Versus THE UNION OF INDIA AND 14 ORS ADMISSION	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	DY.S.G.I. SC, HEALTH
14	WP(C)/5048/2019 B/O	KAMAL BARMAN Versus THE STATE OF ASSAM AND 12 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, AG MR. S HAZARIKA MR P BHATTACHARJYA (r-12) SC, SEC. EDU. MR. SANJIB HAZARIKA (R/N 13) SC, FINANCE
15	WP(C)/2425/2021 FIXED	RUNU MAHANTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. C M MAHANTA	GA, ASSAM SC, AG MR. L C DEY SC, SEC. EDU. SC, FINANCE DEPTT.
16	WP(C)/2930/2021 B/O	NABA KRISHNA BORAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU GA, ASSAM
17	WP(C)/5771/2021 B/O	HUSSAIN AHMED MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE
18	WP(C)/6407/2021 FIXED	MONICHANDA BARTHAKUR ALIAS MONICHANDRABORTHAKUR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHATANIAR	G. GOSWAMI (R-5) MS M BORAH (R-5) MS. S BURAGOHAIN (R-5) MR. B B BORAH (R-5) SC, SEC. EDU.
19	WP(C)/5699/2022 FIXED	MANIKA BORO Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, AG MR. A KHANIKAR (R7) SC, EDU SC, FINANCE
20	WP(C)/8097/2022 FIXED, WITH SEALED COVER ENVELOP	BIMAL CHANDRA MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. T.C CHUTIA, SC, SEBA SC, FINANCE
21	WITH WP(C)/3545/2020	BIMAL CHANDRA MEDHI Versus THE BOARD OF SECONDARY EDUCATION AND 4 ORS.	MR. K N CHOUDHURY MR. M K CHOUDHURY MR. A BARKATAKI MR. R M DEKA MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. N MAHANTA	MR. DILIP DEY MS. N CHOUDHURY (R6) SC, FINANCE SC, SEBA
22	WP(C)/561/2023 FIXED	SHIBANI PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	SC, EDU SC, FINANCE
23	WP(C)/751/2023 FIXED	PHANI DHAR BASUMATARI Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU GA, ASSAM MR N N UPADHYAYA (R-3,4) MR D BORUAH (R-3,4) MR. B B KAKATI (R-3,4)

24	WP(C)/1663/2023 B/O	RITA RANI ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. S K DAS (R 5) MR R KARIM (R 5) SC, N C T E MR D BARMAN (R 5) SC, SEC. EDU.
25	WP(C)/2328/2023 (PERSONAL APPEARANCE AT 10:30 AM), FIXED	SAFIK UDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MR. Y S MANNAN (R-9) MR S M ABDULLAH P (R-9) MR. D NATH MR. M K HUSSAIN (r-9) MR. S RAHMAN (R-9) MRS. S Y AHMED (r-9) MS N DEKARAJA (R-9) MD R ISLAM (R-9) MR K U AHMED (r-9) MR. M ALOM (r-9) SC, SEC. EDU. SR. GA, ASSAM
26	WP(C)/2698/2023 FIXED	YAKUB ALI LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MR S ISLAM MR A MALEK	SC, ELEM. EDU SC, AG SC, FINANCE
27	WP(C)/3761/2023 FIXED	SWAPAN KR NATH AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, SEC. EDU.
28	WP(C)/3944/2023 B/O	DUKHI RAM RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MS. S D SAIKIA (r-6)
29	WP(C)/4169/2023 FIXED	RAJIV KUMAR DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	SC, ELEM. EDU SC, BTC SC, FINANCE SC, TREASURY
30	WP(C)/5341/2023 FIXED	TAPAN KUMAR SIL Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS MR. S BISWAS S K DAS	SC, ELEM. EDU GA, ASSAM SC, AG MR. D BORAH (R-4) MS D DEVI SC, FINANCE
31	WP(C)/5771/2023 FIXED	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HIGHER EDU MR. B CHAKRAVARTY MR. S K MEDHI (R-5) MRS. A GAYAN P. SWARGIARY MR K K MEDHI (R-5) SC, G U
32	WITH WP(C)/4960/2022 CAVT. NO. 06882/022,	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR MS. G KASHYAP SC, G U SC, U G C
33	WITH WP(C)/5156/2022	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR S K MEDHI (FOR CAVEATOR) SC, G U SC, U G C
34	WITH WP(C)/5457/2022 CAVT. NO. 06872/022,	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 13 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR S K MEDHI MS P AGARWAL (R-3) FOR CAVEATOR SC, G U SC, U G C
35	WP(C)/5796/2023 FIXED	SUCHANDRA BASAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, FINANCE

36	WP(C)/7224/2023 CAVT. NO.13242/023, FIXED, WITH CAVT. 1324/2023, WITH WP(C)/3257/2023 (D/O)	DIBAKAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R P SHARMA MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR
37	WITH WP(C)/6241/2023	DIBAKAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	SC, HIGHER EDU MR. S K MEDHI (R4) MRS. M BARMAN (R4) MR K K MEDHI SC, RABINDRA NATH TAGORE UNIVERSITY
38	WP(C)/2/2024 FIXED	NAYAN MONI CHETIA Versus THE STATE OF ASSAM AND 6 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. S AHMED	MS. SUDAKSHINA K. (r- 4,6,7) MS. P BARUAH (r-4,6,7) SC, SEC. EDU.
39	WP(C)/2495/2024 FIXED	CHANDA RANI MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MS. D BORA MS. B CHETIA	SC, SEC. EDU.
40	WP(C)/2789/2024 FIXED	SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AG SC, EDU
41	WITH WP(C)/5804/2022	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
42	WITH WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)

ORDERS

43	Cont.Cas(C)/30/2018 FIXED	KAMAL SAJATI Versus R.C.JAIN AND ORS.	MR. A R TAHBILDAR MS. R DEVI	MR. D SAIKIA MR. D SAIKIA MR. D MOZUMDER MS. P CHAKRABORTY MR. A DEKA MR R CHAKRAVORTY MR. N J KHATANIAR (R4) MR. U SARMA (R4) MR T THAKURIA MS. N PHUKAN
44	Cont.Cas(C)/424/2020 B/O	SMT. RINA PAUL Versus SRI PRITAM SAIKIA AND 3 ORS.	MR. D P BORAH	MR. R MAZUMDAR MR. B GOGOI MR. K GOGOI MS. N PHUKAN MR. B DEORI MS. N BORDOLOI SC, FINANCE
45	Cont.Cas(C)/57/2022 FIXED	MRS. PARINITA BORAH Versus DHARMA KANTA MILI	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N BORPATRAGOHAİN MR I GAUTAM	SC, HIGHER EDU MR. D SAIKIA MR. K GOGOI MR. K GOGOI
46	Cont.Cas(C)/461/2022 FIXED	PARBATI DEKA Versus BHARAT BHUSHAN DEV CHOUDHURY AND ANR	MR. A K DUTTA	MR S M T CHISTIE SC, SEC. EDU.
47	WP(C)/8387/2022 B/O	SATYENDRA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	SC, HEALTH

48	WP(C)/8395/2022 B/O	DR. NABIN CHANDRA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	SC, HEALTH
49	Cont.Cas(C)/764/2023 FIXED	BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	MR. D SAIKIA (r-2) MR. U SARMA (r-2) MR B KAUSHIK (r-2)
50	I.A.(Civil)/1977/2023 B/O, WITH WP(C)/974/2008 (D/O) in WP(C)/5434/2017	MEHBUB ALAM CHOUDHURY, Versus THE STATE OF ASSAM and 5 ORS.	MR.G N SAHEWALLA MR.P DEKA MS T J SAHEWALLA MD.ASLAM	SC, ELEM. EDU
	WITH WP(C)/5434/2017	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM and 4 ORS.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, ELEMENTARY EDUCATION
	WITH WP(C)/2499/2019	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MR P DEKA MD ASLAM MR. A CHETIA MS. S KATAKEY	SC, ELEM. EDU
	WITH WP(C)/2939/2020	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA	SC, ELEM. EDU
	WITH WP(C)/5255/2022	MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	SC, ELEM. EDU
54	WP(C)/5102/2023 FIXED	KAKOLI DEBNATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. M MORE MR. A BORPUZARI	SC, HIGHER EDU MR D KALITA (R-3,4) MR J ABEDIN (R6) MR. S C BISWAS (R6) MR. D NATH (R-3,4) MR. P S BISWAS (R6)
55	WP(C)/595/2024 FIXED	KAPIL HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM
56	WP(C)/1255/2024 FIXED	DHRUBA KUMAR SARMA Versus THE STATE OF ASSAM AND 8 ORS	MR. R DE MS. S S SAIKIA MR G DAS	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE

HEARING

57	WP(C)/1454/2023 FIXED	DR. DIPANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	SC, HIGHER EDU
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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024

10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,26th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/333/2024	BISWAJIT BARUAH Versus SHRI GYANENDRA DEV TRIPATHI AND TWO ORS	MR. M J BARUAH MR. JITU SAIKIA	
2	WP(C)/2469/2024	SILCOORIE TEA ESTATE Versus THE UNION OF INDIA AND 3 ORS	MS N SAIKIA MR A SAIKIA R BARMAN	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
3	WP(C)/2739/2024 FIXED	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. M I HUSSAIN MR. R ISLAM N. UDDIN SK ABDULLAH	GA, ASSAM SC, REVENUE
4	WP(C)/3232/2024	DAKHIN SALMARA MATSYAJIBI FISHERY CO-OPERATIVE SOCIETIES LTD., Versus THE STATE OF ASSAM AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, P AND R.D. GA, ASSAM SC, AFDC
5	WP(C)/3233/2024	MADHAB DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M R LASKAR MR N SARMA	SC, IRRIGATION
6	WP(C)/3238/2024	RANJIT DEY Versus THE STATE OF ASSAM AND 5 ORS	MR. S K SINHA	GA, ASSAM SC, FINANCE
7	WP(C)/3263/2024	SWAPAN KR RAY Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. S RANA	GA, ASSAM
ADMISSION				
8	WP(C)/4529/2017 FIXED	SULTAN ALI Versus THE STATE OF ASSAM and 5 ORS.	MR.A BHATTACHARJEE MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	GA, ASSAM MR A KALITA (SC, INDUSTRIES AND COMMERCE DEPARTMENT) MR.B AHMED
9	WP(C)/2766/2022 FIXED	M/S MOYNUL ENTERPRISE Versus THE UNION OF INDIA AND 11 ORS.	MR. M HUSSAIN MR M AHMED MR A K DAS	GA, ASSAM MR. S DIHINGIA (R-12) MR H BARUAH (R-12) MR P P PHUKAN (R-12) SC, BTC SC, WPT AND BC SC, PWD SC, FINANCE ASSTT.S.G.I.

10	WP(C)/4138/2022	DILIP KUMAR ROY Versus THE UNION OF INDIA AND 4 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR. M DEWAN MR P K BASU	MR. K GOGOI ASSTT.S.G.I.
11	WP(C)/5527/2022	RAJU PROSAD SARMA Versus STATE OF ASSAM	G. GOSWAMI MS. B CHOWDHURY	GA, ASSAM
12	WP(C)/6072/2022	INDRANUJ KASHYAP Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. P. SINGHA	SC, HANDLOOM AND TEXTILE
13	WP(C)/7482/2022	JHANTU GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MS. A TALUKDAR S BORA MS. J DEVI	MS. R B BORAH SC, BTC SC, WATER RESOURCE
14	WP(C)/7489/2022	JHANTU GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR S BORA MS. J DEVI	MS. R B BORAH SC, BTC SC, WATER RESOURCE
15	Arb.P./8/2023	GEO TECH INFRASTRUCTURE Versus BASU-SHIMRAY (JV) AND ANR	MR G N SAHEWALLA MR M SAHEWALLA MS T J SAHEWALLA MD. ASLAM	MR D SENAPATI (R-1) MS N K DEVI (R-1) MR N ANIX SINGH (R-1) MR. K GOGOI MR. A CHETIA (R-1) DY.S.G.I.
16	WP(C)/590/2023	M/S NISA WINE SHOP Versus THE STATE OF ASSAM AND 4 ORS	MR A K BORAH MR. S K TALUKDAR	GA, ASSAM SC, EXCISE DEPTT.
17	WP(C)/1325/2023 FIXED	M/S BALAJI TRADERS Versus THE STATE OF ASSAM AND 7 ORS	MS N AHMED MS N AHMED MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MR. P CHAKRABORTY	SC, TRIBAL AFFAIRS (PLAIN) SC, FINANCE
18	WP(C)/1940/2023	JUNEL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY	DY.S.G.I. SC, PWD
	WITH			
19	WP(C)/1948/2023	JUNEL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM MR. H G HAZARIKA	SC, PWD
20	WP(C)/2056/2023	MD. SOHIDUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. SAILENDRA DEKA MR J DAS	GA, ASSAM MR. S KATAKI (r-6) MS. R DUTTA (r-6)
	WITH			
21	WP(C)/2172/2021	GOPAL SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
22	WP(C)/4749/2023 B/O	M/S SAKAMBARI FLOUR MILLS PVT LTD. AND 8 ORS. Versus THE FOOD CORPORATION OF INDIA AND 4 ORS.	MR. K P MAHESWARI MS. M SHARMA M. KALITA MS. N HUSSAIN	MR. S C KEYAL,SC MR. S S ROY (r-5) MR. S S ROY (r-5) SC, F C I
23	WP(C)/5640/2023	SAIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	MRS. R BORAH (R-4) SC, PWD (BULDING)
24	WP(C)/6214/2023	M/S DEEPAK AND CO. AND ANR Versus UNION OF INDIA AND 4 ORS	MS. B CHOWDHURY	MR G N SAHEWALLA (r-3,4,5) MS N K DEVI (r-3,4,5) MR N ANIX SINGH (r-3,4,5) MR H GUPTA MR M SAHEWALLA (r-3,4,5) MS T J SAHEWALLA (r-3,4,5) DY.S.G.I. SC, I R C T C

25	WP(C)/6246/2023	NORTH EAST ENVIRO TECH PVT LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
26	WP(C)/766/2024 CAVT. NO.00892/024, FIXED	JAGADISH CH BRAHMA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR
27	WP(C)/768/2024 CAVT. NO.00902/024, FIXED	JAGADISH CH BRAHMA AND 4 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) MS. P DASGUPTA (R-11) SC, BTC SC, FOREST FOR CAVEATOR
28	WP(C)/2073/2024	BILPAR DHUMKAR YUVA PARISHAD (NGO) Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, FINANCE
ORDERS				
29	Cont.Cas(C)/352/2022	M/S UDAY DISTRIBUTORS AND ANR Versus B KALYAN CHAKRAVARTHY AND ORS	MR R SINGHA	MR S M T CHISTIE (R-1,4) MR. N J KHATANIAR (R1,4) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r- 2)
30	Cont.Cas(C)/680/2022	MD. NURUL HOQUE Versus ANURAG GOEL, IAS AND ANR	MR. U K NAIR MR. A BORO MS. D MAHANTA	
31	Cont.Cas(C)/105/2023	M/S MINAKSHI ENTERPRISE Versus PABAN KR. BARTHAKUR AND 4 ORS.	MR. D K JAIN	MR S M T CHISTIE MR R M DAS (R-2) MR R M DAS (R-2) MR. C SHARMA(R-2) MR. C SHARMA(R-2) D JAIN(R-2) D JAIN(R-2) P. NAIDING(R-2) P. NAIDING(R-2)
32	Cont.Cas(C)/402/2023	MD. ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN AND 4 ORS Versus RAJ CHAKRABORTY AND 2 ORS	MR. L R MAZUMDER MR. A ISLAM	MR D KALITA (R-2) MS. K PHUKAN (R3) MR. D NATH (R-2) MR. R DHAR (r-1)
33	Cont.Cas(C)/416/2023	M/S BN INFRAPROJECTS LLP Versus JITENDER SINGH PRASAD AND ANR.	MR. M BISWAS S K DAS	
34	Cont.Cas(C)/472/2023	KIRTEE KAMAL TAMULI Versus JAYANT NARLIKAR AND 5 ORS	MR. T DEURI MR. M MAHANTA	MR K L GUPTA (r-2)
35	Cont.Cas(C)/473/2023	SUJIT KUMAR KHOUND Versus JAYANT NARLIKAR AND 5 ORS	MR. T DEURI MR. M MAHANTA	MR K L GUPTA (r-2)
36	Cont.Cas(C)(Suo Moto)/2/2024	XXXX Versus IN RE- ROHINI KUMAR DAS	MR. T J MAHANTA (SC, GHC)	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi
37	Cont.Cas(C)/235/2024 FIXED	FAIZUL HOQUE Versus NARENDRA KUMAR SHAH AND 5 ORS.	MR E AHMED MISS R A CHOUDHURY	

HEARING

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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,26th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

**[DIVISION BENCH-II AND SPECIAL BENCH TO TAKE
UP PROVINCIALISATION MATTERS**

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4112/2019 FIXED, WITH LCR	BIJOY MONDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	W.P.(CrI.)/19/2024 FIXED	MD. NAIM UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MRS S RAHANA MR. A M AHMED MR. M K HUSSAIN P. GHOSH	GA, ASSAM
3	WP(C)/3214/2024	MUSSTT ULUFA KHATOON @ ULUPA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR A N IQBAL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
4	WP(C)/3219/2024	MUSLEM MULLAH @ MUSLEM @ MD. MUSLEM MALLA Versus THE UNION OF INDIA AND 5 ORS	MR S HOQUE MR. M ISLAM MR. R ALOM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/3228/2024	DIANA KHAN @ DIANA BEGUM @ SIKHA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MS A HUSSAIN MR. M I HUDA S AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/3231/2024	ANITA NAMASUDRA @ ANITA RANI SARKAR Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/3250/2024	SHARIFA KHATUN @ SARUFA KHATUN @ SARUFA KHATOON Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/3254/2024	NUR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A N IQBAL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

9	WP(C)/3261/2024	FARIZUL NESSA @ FARIZUL NESSA LASKAR Versus THE UNION OF INDIA AND 3 ORS ADMISSION	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/3127/2018 FIXED	JIBEN DEBNATH Versus THE UNION OF INDIA AND 6 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/8771/2018 WITH 2 ENVELOPES AND 1 FILE, FIXED ON 25-06-2024	MINATI RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (R-7) MR. S ALI (R-7) SC, HEALTH MR. H KAKATI
12	WP(C)/6518/2019 FIXED	NEPAL SHAHA @ NEPAL KR. SHAHA Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/9130/2019 FIXED, WITH LCR	AZENA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
GROUP 1 - CHALLENGE TO SEC 2(u), 4(2)(iv), 6, 7 AND 24 OF THE ACT				
14	WP(C)/2729/2019 BY SLIP	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MS. R BARUAH MRS. K DEVI MR. U K NAIR N GAUTAM	SC, SEC. EDU. SC, FINANCE
	WITH			
15	WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR M GOSWAMI (P- 1,3,50) MR. U K NAIR MR R SINGHA(P- 1,3,50) MR. M P SARMA MS S PATOWARY(P- 1,3,50) MR. R SINGHA	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
	WITH			
16	WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	WITH			
17	WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	WITH			
18	WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR F HAQUE MR. M A I HUSSAIN	GA, ASSAM GA, ASSAM SC, FINANCE
	WITH			
19	WP(C)/6409/2021	NARAYAN KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	WITH			
20	WP(C)/6945/2021	HIMANSHU PATHAK AND 14 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU

21	WITH WP(C)/6989/2021	MADHABI RANI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
22	WITH WP(C)/2225/2022	KUNTALA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
23	WITH WP(C)/6045/2022	MAMANI KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. W RAHMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 2 - CHALLENGE TO SEC 3(1)(i) OF THE ACT				
24	WP(C)/7955/2017 BY SLIP	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
25	WITH WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MRS. K DEVI MR. U K NAIR MR. M KHAN J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
26	WITH WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
27	WITH WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC SC, SSA
28	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
29	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
30	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	MR. T C CHUTIA SC, SEC. EDU. SC, SEBA
31	WITH WP(C)/163/2020	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC
32	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
33	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	GA, ASSAM SC, SEC. EDU. SC, SEBA

34	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 3 - CHALLENGE TO SEC 3(xi), 8(3) OF THE ACT				
35	WP(C)/3481/2018 BY SLIP	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
GROUP 4 - CHALLENGE TO SEC 2(j), 2(x), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT				
36	WP(C)/5351/2018 BY SLIP	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3232/2018 in WP(C)/5351/2018	SRI SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A KALITA MR D DAS MR H NATH MR. S U AHMED MR. K MOHAMMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE
37	WITH WP(C)/6278/2021	HARENDRA KALITA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 5 - CHALLENGE TO SEC 2(x), 3(1)(i) OF THE ACT				
38	WP(C)/5732/2018 BY SLIP	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
GROUP 6 - CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 6 AND 7 OF THE ACT				
39	WP(C)/6015/2018 BY SLIP	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
40	WITH WP(C)/5825/2023	UDDHAB CHANDRA PATHAK AND 52 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
GROUP 7 - CHALLENGE TO SEC 2(zb), 2 (u), 6, 7 AND 24 OF THE ACT				
41	WP(C)/6736/2018 BY SLIP	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE SC, SSA
GROUP 8 - CHALLENGE TO SEC 2(j), 2 (2za), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT				
42	WP(C)/6756/2018 BY SLIP	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, SSA
GROUP 9 - CHALLENGE TO SEC 2(Zb) OF THE ACT				
43	WP(C)/3058/2019 BY SLIP	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA

44	WITH WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
GROUP 10 - CHALLENGE TO SEC 2(j), 4(3), 4(2) OF THE ACT				
45	WP(C)/3297/2019 BY SLIP	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
GROUP 11 - CHALLENGE TO SEC 2(j), 2(u), 6, 7 AND 24 OF THE ACT				
46	WP(C)/8497/2019 BY SLIP	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 12 - CHALLENGE TO SEC 2(u), 6, 7 AND 24 OF THE ACT				
47	WP(C)/175/2020 BY SLIP	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
GROUP 13 - CHALLENGE TO SEC 3(1)(xi) OF THE ACT				
48	WP(C)/536/2021 BY SLIP	ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
49	WITH WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
50	WITH WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
51	WITH WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
52	WITH WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
53	WITH WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
54	WITH WP(C)/117/2022	NAREN CHANDRA PEGU AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
55	WITH WP(C)/688/2022	RANJIT DADHARA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
56	WITH WP(C)/909/2022	ROHINI KUMAR NATH AND 99 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
57	WITH WP(C)/1085/2022	THAGI RAM NATH AND 169 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU

58	WITH WP(C)/1396/2022	MD. RUSMAT ALI AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
59	WITH WP(C)/1402/2022	SMTI. PADUMI DEKA AND 23 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
60	WITH WP(C)/1406/2022	DIPAK KUMAR DAS AND 34 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
61	WITH WP(C)/3544/2022	SMTI. MANJU SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
62	WITH WP(C)/3774/2022	PURNIMA GOGOI AND 67 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
63	WITH WP(C)/6380/2022	KAMINI RABHA AND 69 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	SC, ELEM. EDU GA, ASSAM

GROUP 14 - CHALLENGE TO SEC 3(1)(vii), 4(2)(iv) AND 24 OF THE ACT

64	WP(C)/5040/2021 BY SLIP	DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
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GROUP 15 - CHALLENGE TO SEC 3(xi) OF THE ACT

65	WP(C)/5912/2021 BY SLIP	MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
66	WITH WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
67	WITH WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
68	WITH WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE

GROUP 16 - CHALLENGE TO SEC 2(u), 4(2)(iv) AND 24 OF THE ACT

69	WP(C)/6311/2021 BY SLIP	ROSHANARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
70	WITH WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE

GROUP 17 - CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 7 AND 24 OF THE ACT

71	WP(C)/6616/2021 BY SLIP	PANKAJ MAHANTA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
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GROUP 18 - CHALLENGE TO SEC 3(2) OF THE ACT

72	WP(C)/6973/2021 BY SLIP	ABU TAHER SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
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73	WITH WP(C)/5594/2022	LUHITA DOLEY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
74	WITH WP(C)/3003/2023	TULUKAN BHARALI AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM	SC, SEC. EDU. SC, FINANCE
<u>GROUP 19 - CHALLENGE TO SEC 2(j), 2(u), 4(2)(iii), 6, 7 AND 24 OF THE ACT</u>				
75	WP(C)/79/2022 BY SLIP	GIRIJA NANDA LAHKAR AND 143 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	GA, ASSAM SC, SEC. EDU. SC, FINANCE
<u>GROUP 20 - CHALLENGE TO SEC 8(2) OF THE ACT</u>				
76	WP(C)/1959/2022 BY SLIP	BHUBANESWAR LAHKAR AND 28 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
<u>GROUP 21 - CHALLENGE TO SEC 8(3) OF THE ACT</u>				
77	WP(C)/2447/2022 BY SLIP	MANJU TALUKDAR AND 101 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
78	WITH WP(C)/2446/2022	RITU SALOI KALITA AND 88 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
79	WITH WP(C)/2656/2024	MALAYA KALITA Versus THE STATE OF ASSAM AND 2 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
<u>GROUP 24 - CHALLENGE TO SEC 3(1)(vi), 4(2)(iv) OF THE ACT</u>				
80	WP(C)/525/2023 BY SLIP	ARCHANA DAS AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	SC, SEC. EDU.
<u>GROUP 25 - CHALLENGE TO SEC 6(1), 6(2) AND 8(3) OF THE ACT</u>				
81	WP(C)/4213/2023 BY SLIP	TANKESWAR SALOI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
82	WITH WP(C)/3038/2023	RANJAN GOSWAMI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
83	WITH WP(C)/3039/2023	RANJIT KR NATH AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
84	WITH WP(C)/3040/2023	SHASINDRA KR BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
85	WITH WP(C)/3045/2023	SALEH MAHAMMED SHAH ALAM AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE

86	WITH WP(C)/3084/2023	NURUL ISLAM MAZUMDAR AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
87	WITH WP(C)/3100/2023	SAHAB UDDIN TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
88	WITH WP(C)/3414/2023	BHABESH CH MALI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
89	WITH WP(C)/3467/2023	JALAL UDDIN MAZUMDAR AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
90	WITH WP(C)/3479/2023	KHAIRUL ISLAM AND 21 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
91	WITH WP(C)/3686/2023	MUSLEM UDDIN CHOUDHURY AND 31 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
92	WITH WP(C)/4217/2023	MOHD LUTFOR RAHMAN AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
GROUP 27 - CHALLENGE TO SEC 2(i)(t)u, 3(1)(i)(vii)(ix), 3(2), 4(2)(ii) AND 8(6) OF THE ACT				
93	WP(C)/2444/2024 BY SLIP	ASHOK PEGU AND 48 ORS. Versus THE COMMISSIONER AND SECTETARY AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY MR. U SAIKIA	MR. S DAS SC, HIGHER EDU for Resp.No.2 &3 MR. D NATH, for Resp. No. 1,

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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,26th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/332/2024	BIKRAM RANA Versus AJAY KUMAR BHALLA AND ORS	MR. S CHETRY	
2	WP(C)/2365/2024	DIBAKAR RAMCHIARY Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, PWD ROAD GA, ASSAM
3	WP(C)/3154/2024 FIXED	SANJAY KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, WATER RESOURCE
4	WP(C)/3176/2024 FIXED	MANGALA PRASAD NAYAK Versus THE UNION OF INDIA AND 5 ORS	MR. L N DIHINGIA MR. A K SAHU MR A BARUAH	DY.S.G.I.
5	WP(C)/3229/2024	CHIRANI BALA RABHA Versus UNION OF INDIA AND 2 ORS	MR H DAS D BARUAH	DY.S.G.I.
6	WP(C)/3230/2024	ACHYUT SAIKIA Versus THE UNION OF INDIA AND 3 ORS	MS. S SAIKIA MR. A D CHOUDHURY	DY.S.G.I.
7	WP(C)/3234/2024	SANJIB LAHARY @ SANJIB LAHARI Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH TANZIM L. CHOUDHURY	GA, ASSAM SC, BTC
8	WP(C)/3237/2024	DEVENDRA SINGH Versus THE UNION OF INDIA AND ANR	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
9	WP(C)/3239/2024	JC 3300134A EX SUBEDAR/GD DILIP KUMAR DAS Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
10	WP(C)/3243/2024	BIKASH DAS AND 8 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	DY.S.G.I.
11	WP(C)/3245/2024	SUKDEV KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. D BORAH MR. R DOWARAH	SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE

12	WP(C)/3248/2024	ASHISH CHAUHAN Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
13	WP(C)/3249/2024	SIYA DEVI Versus THE UNION OF INDIA AND 4 ORS	MR H TALUKDAR MR. K D SARMA MR. R SARMA	DY.S.G.I.
14	WP(C)/3257/2024	GIRISH CHUTIA @ GIRISH CHANDRA CHUTIA Versus THE STATE OF ASSAM AND 5 ORS	MR. D CHUTIA MR SAURADEEP DEY	SC, AG (A AND E) SC, P H E SC, FINANCE
ADMISSION				
15	WP(C)/1600/2021 PART-HEARD	SIRANJU KEWOT AND 13 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
WITH				
16	WP(C)/1924/2021	RAM PRABESH MAHATO AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
WITH				
17	WP(C)/1938/2021	JOGENDRA SAHANI AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
WITH				
18	WP(C)/2640/2021	MAHESH SARMA AND 8 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
WITH				
19	WP(C)/2737/2021	RAJ KUMAR SAH AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
WITH				
20	WP(C)/2743/2021	KUSHO SAHANI AND 12 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
21	Arb.P./14/2022 FIXED	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY	MR. S K MEDHI ASSTT.S.G.I.
22	WP(C)/1278/2022	GUNAWATI PHUKAN HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, PWD
23	WP(C)/1798/2022	PRADIP KR. CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, AG SC, PWD
24	WP(C)/5737/2022 FIXED	JAYANTA MALAKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K SINGHA MR G PATHAK	SC, APSC SC, P W D
25	WP(C)/8306/2022 B/O	BALABHADRA DAS AND 31ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. P BHOWMICK MR. D THAOSEN	SC, APDCL
26	WP(C)/8447/2022 B/O	DR. BONORANJAN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	SC, HEALTH
27	WP(C)/2496/2023 FIXED	CHAMPA NATH (DAS) AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, APDCL
28	WP(C)/4150/2023 FIXED	SUKMOL BORO Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR F Z MAZUMDER	SC, AAU

29	WP(C)/4168/2023	DIPUMONI KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM
30	WP(C)/4932/2023 FIXED	GOLOK CHANDRA BORA Versus THE BOARD OF SECONDARY EDUCATION AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, SEBA
31	WP(C)/4955/2023 FIXED	MADHUMITA GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR H BEZBARUA MR. U SARMA K. KALITA	GA, ASSAM
32	WP(C)/4991/2023 FIXED	SASWATI ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR H BEZBARUA MR. U SARMA K. KALITA	GA, ASSAM
33	WP(C)/7051/2023 FIXED	BIMAL TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY MR. A WAHAB	GA, ASSAM SC, AG
34	WP(C)/7536/2023 FIXED	RITU HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	S SAIKIA MS. RUKMINI BARUA P TERANG MS. PADMINI BARUA	GA, ASSAM SC, REVENUE
35	WP(C)/340/2024	SMT. JEUTI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM
36	WP(C)/583/2024 FIXED	ARATI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, IRRIGATION SC, FINANCE
37	WP(C)/840/2024 B/O	DULAL SAIKIA AND 5 ORS Versus ASSAM STATE WAREHOUSING CORPORATION AND 3 ORS	MR C GOSWAMI	GA, ASSAM MS. A TALUKDAR (SC, CO- OPERATION DEPT.)
38	WP(C)/1012/2024 FIXED	NO.G/214008F WARRANT OFFICER/GD (GENERAL DUTY) DEV RAM Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MR. U K GOSWAMI DY.S.G.I.
39	WP(C)/1375/2024 FIXED	JAYANTA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN SMTI H DEVI	SC, FOREST
40	WP(C)/1555/2024	GIAS UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
41	WP(C)/1613/2024 FIXED	JAYANTA BORA AND 38 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. H R DAS O ASSUMI	MS. G BORA (SC, AGRICULTURE)
42	WP(C)/1668/2024 FIXED	BISWAJIT DEY Versus THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA MR. P DAIMARY N CHAUDHURY MR A DEKA	MS. R BORA (SC, AGRICULTURE DEPARTMENT) SC, P AND R.D. GA, ASSAM
43	WP(C)/1839/2024 B/O	SUBRATA SARKAR Versus THE UNION OF INDIA AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	MRS. A GAYAN DY.S.G.I.

44	WP(C)/2040/2024	MD. TOIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA P. NATH Q. KIBA K. SUMI MS LITO AWOMI DR AZIZ KHAN	SC, PWD SC, FINANCE
<u>BAIL HEARING (BA)</u>				
45	Bail Appln./4258/2023 WITH CASE RECORD(SCANNED COPY), WITH OFFICE NOTE	JITUL ALI Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB
<u>ORDERS</u>				
46	Cont.Cas(C)/603/2017	SIRAJ UDDIN and 3 ORS. Versus V.K.PIPERSENIA and 6 ORS.	MR. M DUTTA MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR. J HANDIQUE MR. J HANDIQUE MR. R BORPUJARI MR. R BORPUJARI MR D SAIKIA
47	Cont.Cas(C)/363/2022 FIXED	DR. BASANTA LASKAR Versus SIDDHARTH SINGH AND ANR	PETITIONER IN PERSON	MR S CHAKRABORTY MR. B GOGOI (R-2) MR A CHALIHA (R-2) MR M BHUYAN (R-2) AMICUS CURIAE
WITH				
I.A.(Civil)/910/2023				
in Cont.Cas(C)/363/2022				
48	Cont.Cas(C)/457/2022	DR. BASANTA LASKAR, Versus MR. AVINASH P. JOSHI, ANJA BHARAT CHOUHAN Versus GYANENDRA DEV TRIPATHI, IAS AND ANR.	M ALAMGEER MR. A H M R CHOUDHURY	MR. B GOGOI MR A CHALIHA MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
49	I.A.(Civil)/1308/2024 in I.A.(Civil)/868/2022	MD REZAUL HASSAN and ANR. Versus ON THE DEATH OF SAMSUL HUSSAIN HIS LEGAL HEIRS, SMTI. NAZMA PARVEEN SULTANA AND ORS	MR. I H SAIKIA	
WITH				
I.A.(Civil)/868/2022				
50	Review.Pet./200/2017	MD REZAUL HASSAN and ANR Versus SAMSUL HUSSAIN	MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR. I H SAIKIA MR.N I KHAN MR. K KALITA MS L HMAR	
WITH				
I.A.(Civil)/2109/2018				
in Review.Pet./200/2017				
WITH				
I.A.(Civil)/869/2022				
in Review.Pet./200/2017				
		MD REZAUL HASSAN and ANR Versus ON THE DEATH OF SAMSUL HUSSAIN HIS LEGAL HEIRS, SMTI. NAZMA PARVEEN SULTANA AND ANR	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	

WITH
[I.A.\(Civil\)/870/2022](#)
in Review.Pet./200/2017

MD REZAUL HASSAN and ANR MR. I H SAIKIA

Versus

ON THE DEATH OF SAMSUL HUSSAIN HIS
LEGAL HEIRS, SMTI. NAZMA PARVEEN
SULTANA AND ANR

51 [I.A.\(Civil\)/1330/2024](#)
in WP(C)/3959/2023

ANITA BAISHYA,
Versus
THE STATE OF ASSAM AND 13 ORS

MR. B K DAS
MR H P GUWALA
H P NEOG

GA, ASSAM
GA, ASSAM
SC, AG
SC, FINANCE DEPTT.

WITH
[WP\(C\)/3959/2023](#)

LAKHESWAR DAS AND 16 ORS
Versus
THE STATE OF ASSAM AND 13 ORS

MR. B K DAS
MR H P GUWALA
H P NEOG

MR. C S HAZARIKA, ADDL.
SR. GOVT. ADVOCATE (R-5
& R-6)
GA, ASSAM
SC, AG
MR P NAYAK (R-3)
MR D GOGOI (R-1, R-2 & R-
7 TO R-14)
MR K K MEDHI (R-4)
SC, FOREST
SC, FINANCE DEPTT.

52 [I.A.\(Civil\)/1598/2024](#)
in WP(C)/1160/2024

GIRINDRA MISRA
Versus
THE STATE OF ASSAM AND 7 ORS

MS.SHOMA DASGUPTA
MS SUPRIYA DASGUPTA

SC, A.H and V. DEPT.
SC, FINANCE DEPTT.

WITH
[WP\(C\)/1160/2024](#)

GIRINDRA MISRA
Versus
THE STATE OF ASSAM AND 7 ORS

MS.SHOMA DASGUPTA
MS SUPRIYA DASGUPTA

SC, A.H and V. DEPT.
SC, FINANCE DEPTT.

53 [I.A.\(Civil\)/1605/2024](#)
in WP(C)/1596/2023

AKASHDEEP CHETIA
Versus
THE SECRETARY TO THE GOVT. OF
ASSAM, PUBLIC WORKS DEPTT AND ANR

MR N ISLAM

GA, ASSAM
SC, PWD
SC, IRRIGATION

WITH
[WP\(C\)/1596/2023](#)

AKASHDEEP CHETIA
Versus
THE STATE OF ASSAM AND 4 ORS

MS. L WAJEEDA
MR. T K DEY

GA, ASSAM
SC, IRRIGATION

54 [WP\(C\)/2933/2024](#)
FIXED

RAMUDGAR YADAV
Versus
THE UNION OF INDIA AND 8 ORS

MR. A SARMA
MR. K KALITA
MR. A D CHOUDHURY
MS G SWAMI

DY.S.G.I.
SC, F C I

HEARING

55 [WP\(C\)/4724/2022](#)
FIXED

MINTU BORKATAKY
Versus
OIL INDIA LIMITED AND 10 ORS

MR. P D NAIR
MR. A CHETRY
MR G ALAM
MR. H ROHMAN

MR. S C KEYAL (R-7 TO 10)
MR. A HALIM (R-7 TO 10)
MR. K BAISHYA (R-7 TO 10)
SC, OIL

56 [WP\(C\)/2958/2023](#)
FIXED

SUSHIL KUMAR
Versus
THE UNION OF INDIA AND 4 ORS

MR. P K MUNIR
MR. A. GAYAN

MR. D P BORAH (R-2,3)
MR U GHOSH (R-2,3)
DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024

11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,26th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/168/2022	SHYAMAL PAUL Versus MD. ASHIK UDDIN MAZUMDAR AND 4 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S KATAKEY MS. S. TODI MR H K SARMA	MS. R CHOUDHURY (r-1) MR N RAHMAN (r-1)
2	MACApp./844/2022	MD DIDARAT ALI Versus MRS MINU BEGUM and 10 ORS	MR N AHMED	
3	MFA/72/2023	ORIENTAL INSURANCE COMPANY LTD Versus MUSST SHUKITON NESSA and 3 ORS	MS.N MODI MR. S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M KHAN MR. J RAHMAN MR R ISLAM
	WITH I.A.(Civil)/2506/2023 in MFA/72/2023	ORIENTAL INSURANCE CO. LTD. Versus MUSST SHUKITON NESSA and 3 ORS,	MR. S DUTTA	
4	FAO/20/2024	SREE CHAITANYA GAUDIYA MATH Versus THE ASSAM POWER DISTRIBUTION COMOANY LTD AND 3 ORS	MR. O P BHATI MR. U C DAS MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	SC, APDCL MR. S P CHOUDHURY (R-3,4) MR K BISWAKARMA (R-3,4) MS B DEVI (R-3,4)
	WITH I.A.(Civil)/722/2024 in FAO/20/2024	SREE CHAITANYA GAUDIYA MATH Versus THE ASSAM POWER DISTRIBUTION COMOANY LTD AND 3 ORS	MR. O P BHATI MR. U C DAS MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	SC, APDCL
5	MFA/36/2024	M/S. UNITED INDIA INSURANCE CO. LTD. Versus ACHTAN NECHA AND ANR A	MR A N DAS	MR. K BHATTACHARJEE MR. S DAS MS. A BARMAN MS B TALUKDAR
	WITH I.A.(Civil)/1818/2024 in MFA/36/2024	M/S. UNITED INDIA INSURANCE CO. LTD. Versus ACHTAN NECHA AND ANR	MR A N DAS	MR. K BHATTACHARJEE MR. S DAS MS. A BARMAN MS B TALUKDAR
6	MFA/37/2024	KIMI BASBOR @ KIMI DOOM Versus THE UNION OF INDIA . E	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. C K S BARUAH DY.S.G.I.

7	FAO/49/2024 B/O	SRIMOTI AIKAN DAS Versus PRADIP BONGJONG AND 4 ORS	SADHAN KALITA MS P BORUA MR SUMANTH KAKATI MR P DAS GUNJAN DAS	
	WITH I.A.(Civil)/1809/2024 in FAO/49/2024	SRIMOTI AIKAN DAS Versus PRADIP BONGJONG AND 4 ORS	SADHAN KALITA MS P BORUA MR SUMANTH KAKATI MR P DAS GUNJAN DAS	
8	MACApp./302/2024	MRS ANOWARA BEGUM Versus THE BRANCH MANAGER OF NEW INDIA ASSURANCE CO LTD	MR. M A SHEIKH MS.A BEGUM MR.M HOSSAIN MS.F INTAZ MR K U AHMED	MR. P HAZARIKA (r-1) MR. H S BORAH (r-1) MR. S AHMED (r-1)
9	MACApp./303/2024	ORIENTAL INSURANCE COMPANY LTD. Versus MONAJ BASUMATARY AND 5 ORS. A	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS C TALUKDAR(r-5,6) J U AHMED (R-1,2) MR. R K MUSHAHARY (R-1,2) MS ASFIA AHMED(r-5,6) MR S A REEYAZ (R-1,2) MS. NISHA BEGUM(r-5,6)
10	MACApp./316/2024	NEW INDIA ASSURANCE CO,. LTD. Versus ANJOBALA CHANDA AND 2 ORS. E	MR. K K BHATTA	MR. A SHAKIL
	WITH I.A.(Civil)/1925/2024 in MACApp./316/2024	NEW INDIA ASSURANCE CO,. LTD. Versus ANJOBALA CHANDA AND 2 ORS. E	MR. K K BHATTA	MR. A SHAKIL
11	MACApp./318/2024 B/O	RAJSHRI UDAWAT AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LTD. AND 6 ORS.	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI MS Z DOLEY	
12	MACApp./319/2024 B/O	UNITED INDIA INSURANCE COMPANY LIMITED Versus KHANJILA BORO @ KANJILA BRAHMA AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/1951/2024 in MACApp./319/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus KHANJILA BORO @ KANJILA BRAHMA AND ORS.	MR. R C PAUL	
ORDERS				
13	MACApp./13/2013 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SHAMS UDDIN LASKAR AND ANR.	MS.L SARMA MR.S S SARMA	MR. N ISLAM MR M J QUADIR (R2) MR. K MIRA (R2) MR. T K DEY
14	MACApp./85/2013	ATUL SAIKIA Versus BRAJEN BUNG RANG and ANR	MR.P MAHANTA MS.D PAUL MR.C M MAHANTA	MR. P K BORAH MR.R GOSWAMI MS.M SAIKIA MR.S BORTHAKUR
15	MACApp./137/2014 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SIRATAN NESSA and ANR.	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.T J MAHANTA(R-1) MS.P BHATTACHARYA(R-1) MR.M DUTTA(R-1)
	WITH CO/5/2016 in MACApp./137/2014	MUSST SIRATAN NESSA @ SARATUN Versus NEW INDIA ASSURANCE COMPANY LIMITED	MR.T J MAHANTA MS.P BHATTACHARYA MR.M DUTTA	MS.N MODI MR.S DUTTA
16	MACApp./282/2014 WITH LCR	NAJUMA BEGUM Versus UNITED INDIA INSURANCE CO LTD	MR.J MOLLAH MR.S ISLAM MRA HAWARI	MR.K K BHATRA(R-1) MR.A TALUKDAR(R-1) MR.K K BHATTACHARYAR-1 MR.J JOHN(R-1)

17	MACApp./537/2018 WITHLCR	NEW INDIA ASSURANCE COMPANY LTD Versus NAZMA BEGUM @ NAZMA KHATUN AND 3 ORS	MS. N MODI MR. C SHARMA MR. S DUTTA MR. S DUTTA MR. R A HAZARIKA	MR. M TALUKDAR (r-1,2,3) MR. A SHAKIL (r-1,2,3)
18	I.A.(Civil)/2039/2018 WITH LCR in MACApp./154/2013	SHRI DEBORAM BORAH Versus GOPI THAKURIA and 2 ORS.	MR. S K MEDHI MR.A DAS MR.J DAS	MR.M CHETIA MS. A G CHOUDHURY (R1) MR. K K BHATTACHARJEE (R1)
	WITH MACApp./154/2013	DEBORAM BORAH Versus GOPI THAKURIA and 2 ORS.	MR.S K MEDHI MR.A DAS MR.J DAS	MS.R D MOZUMDAR MR.M CHETIA MS. A G CHOUDHURY (R1) MR. K K BHATTACHARJEE (R1)
19	I.A.(Civil)/3350/2018 in MACApp./843/2018	BHASKAR BORA Versus MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA MS. P SARMA	MR D MONDAL DR. UTPALJEET BARUAH MR. P SARMA
	WITH MACApp./843/2018	BHASKAR BORA Versus MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA MS. P SARMA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
20	WITH MACApp./655/2018	SRI BHASKAR BORAH Versus MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. P SARMAH MD S HUSSAIN	
	WITH I.A.(Civil)/2589/2018 in MACApp./655/2018	SRI BHASKAR BORAH Versus MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. P SARMAH MD S HUSSAIN	MR. R GOSWAMI MR D MONDAL DR. UTPALJEET BARUAH MS. M SAIKIA MR. P SARMA MS. P BORTHAKUR
21	I.A.(Civil)/3440/2018 in MACApp./284/2013 (D/O) in MACApp./284/2013	MRS. BUNU SHYAM Versus UNITED INDIA INSURANCE CO. LTD.	MR S M T CHISTIE MR. S BORA	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
22	I.A.(Civil)/351/2019 WITH LCR in Test.Cas./3/2005	MD. ABDUL MATLIB SAIKIA Versus MD. IFTIQUER HUSSAIN AND 6 ORS	MR. SHEELADITYA	MR Z MUKIT
	WITH Test.Cas./3/2005	ZINNAT ARA AHMED Versus IFTIQUER HUSSAIN AND ORS	MR.S BAROOAH MR.SHEELADITYA MR.S MEDHI	MR.Z MUKIT MR.A SATTAR MS.M KUMARI
	WITH I.A.(Civil)/353/2019 in Test.Cas./3/2005	MD. ABDUL MATLIB SAIKIA Versus MD. IFTIQUER HUSSAIN AND 6 ORS	MR. I C DEKA MR. SHEELADITYA	MR Z MUKIT
	WITH I.A.(Civil)/354/2019 in Test.Cas./3/2005	MD. ABDUL MATLIB SAIKIA Versus MD. IFTIQUER HUSSAIN AND 6 ORS	MR. SHEELADITYA	MR Z MUKIT
	WITH I.A.(Civil)/4228/2019 in Test.Cas./3/2005	ON THE DEATH OF ZINNAT ARA AHMED HER LEGAL HEIR ABDUL MATLIB SAIKIA Versus IFTIQUER HUSSAIN AND 8 ORS	MR. I C DEKA	MR Z MUKIT MR. A SATTAR
	WITH I.A.(Civil)/4229/2019 in Test.Cas./3/2005	ON THE DEATH OF ZINNAT ARA AHMED HER LEGAL HEIR ABDUL MATLIB SAIKIA Versus IFTIQUER HUSSAIN AND 8 ORS	MR. I C DEKA MS. K JAIN	MR Z MUKIT MR. A SATTAR

	WITH I.A.(Civil)/4230/2019 in Test.Cas./3/2005	ON THE DEATH OF ZINNAT ARA AHMED HER LEGAL HEIR ABDUL MATLIB SAIKIA Versus IFTIQUER HUSSAIN AND 8 ORS	MR. I C DEKA	MR Z MUKIT MR. A SATTAR
23	I.A.(Civil)/824/2019 WITH LCR in MFA/63/2014	M/S. MEGHRAJ MOTILAL AND CO., Versus ON THE DEATH OF AFTABUDDIN AHMED BARUAH @ SAFARUDDIN AHMED BARUAH, HIS LEGAL HEIRS REPRESENTING	MR. P MAHANTA	
	WITH MFA/63/2014	M/S. MEGHRAJ MOTILAL and CO. Versus AFTAB UDDIN AHMED BARUAH @ SAARUDDIN AHMED BARUAH	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA
	WITH MC/3597/2014 in MFA/63/2014	M/S. MEGHRAJ MOTILAL and CO. Versus AFTAB UDDIN AHMED BARUAH @ SAARUDDIN AHMED BARUAH	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA
	WITH I.A.(Civil)/825/2019 in MFA/63/2014	M/S. MEGHRAJ MOTILAL AND CO., Versus ON THE DEATH OF AFTABUDDIN AHMED BARUAH @ SAFARUDDIN AHMED BARUAH, HIS LEGAL HEIRS REPRESENTING	MR. P MAHANTA	
24	WITH WP(C)/1083/2014	AFTAB UDDIN AHMED BARUAH Versus THE STATE OF ASSAM AND 8 ORS	MR.B GOGOI MR.P NAYAK MRS A VERMA	GA, ASSAM MR.S K JAIN MR.J I BORBHUIYA MR.P MAHANTA SC, P H E MR.T C KHETRI
25	I.A.(Civil)/1465/2019 MAC.APP. 303/2014(D/O) in Review.Pet./3115/2019	SMT. JNAN PRABHA AGARWAL AND 2 ORS. Versus SRI MANOJ KUMAR DUTTA AND 3 ORS	MR. B K JAIN MS. O PHUKAN	
	WITH Review.Pet./3115/2019 (Filing Number)	SMT JNAN PRABHA AGARWAL AND 2 ORS Versus SRI MANOJ KUMAR DUTTA AND 3 ORS		
26	I.A.(Civil)/4321/2019 WITH LCR in MACApp./15138/2019	SRI PROBhat BORAH Versus SRI ADITYA HAZARIKA AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR T GOGOI	MR SISHIR DUTTA MR. S DUTTA
	WITH MACApp./15138/2019 (Filing Number)	SRI PROBhat BORAH Versus SRI ADITYA HAZARIKA AND 4 ORS		
27	I.A.(Civil)/1283/2021 in MACApp./18824/2019	THE ORIENTAL INSURANCE CO. LTD., Versus KAMALA RAJKUMARI AND 4 ORS.	MR. S K GOSWAMI MS P SARMA MR R SHARMA	MS. D J BORAH (R1) MRS. R RONGMEI (R1) N. LOHE (R1) E. YANTHAN (R1)
	WITH MACApp./18824/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD., Versus SMT. KAMALA RAJKUMARI AND 4 ORS.	MR. S K GOSWAMI	
28	MC/8/2022 in MACApp./15949/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus MD ABUL HUSSAIN AND 2 ORS	MR. K K BHATRA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MS F BEGUM (r-1) MR S PAUL (r-1)
	WITH MACApp./15949/2018 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD Versus MD ABUL HUSSAIN AND 2 ORS		

29	MACApp./83/2022	NIKHIL RANJAN SARMA @ NIKHIL SARMA Versus AKASH AHMED AND ANR	MS. D J BORAH MR. B CHETRI MR R DHAR	MR. R C PAUL (r-2)
30	MFA/103/2022 WITH LCR	NATIONAL INSURANCE COMPANY LTD. Versus MOSTAN ALI@MASTAN ALI@ MASTAK ALI AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3558/2022 in MFA/103/2022	NATIONAL INSURANCE COMPANY LTD. Versus MOSTAN ALI@MASTAN ALI@ MASTAK ALI AND ANR. B	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
31	CRP(IO)/106/2023 FIXED	NISITH RANJAN DAS @ BAPAN AND ANR. Versus SUNITA BISWAS AND 11 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. T ROY (R-1,2) MRS. B SARKAR (R-1,2)
32	Review.Pet./107/2023 WITH LCR	UNION OF INDIA Versus SMTI MANANI DAS AND 4 ORS.	MR. K GOGOI	
	WITH MFA/54/2023	UNION OF INDIA Versus MAMANI DAS AND 4 ORS.	MR. K GOGOI	
34	MACApp./435/2023 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus ANUP DAS AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
35	I.A.(Civil)/1437/2023 in MACApp./198/2012 (D/O) in MACApp./198/2012	ICICI LOMBARD GENERAL INSURANCE CO LTD Versus MAYA RANI DAS and 5 ORS		
36	I.A.(Civil)/3036/2023 in MACApp./12200/2023	MADHURJYA DHEKIAL PHUKAN Versus THE BRANCH MANAGER	MS. S MAHANTA MR. M MAHANTA	MR. S DUTTA (R-1) MS. M CHOUDHURY (R-1)
	WITH MACApp./12200/2023 (Filing Number)	MADHURJYA DHEKIAL PHUKAN Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 4 ORS. B	MR. M MAHANTA	
37	I.A.(Civil)/3531/2023 in MACApp./147/2012 (D/O) in MACApp./147/2012	NATIONAL INSURANCE CO. LTD., Versus TANKESWAR RAJBANGSHI and 4 ORS,		
38	CO/1/2024 FIXED in MACApp./691/2022	SALEHA KHATUN Versus M/S UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL	
	WITH MACApp./691/2022	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SALEHA KHATUN AND 2 ORS	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR D MONDAL (R-1) DR. U BARUAH (R1) MR S C DAS MR P BURAGOHAIN
	WITH I.A.(Civil)/2812/2022 in MACApp./691/2022	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SALEHA KHATUN AND 2 ORS	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR S C DAS MR P BURAGOHAIN
	WITH MACApp./618/2022	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SALEHA KHATUN AND 2 ORS	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR D MONDAL (R1) DR. U BARUAH (R1) MR S C DAS MR P BURAGOHAIN
	WITH I.A.(Civil)/2653/2022 in MACApp./618/2022	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI SALEHA KHATUN AND 2 ORS	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR S C DAS MR P BURAGOHAIN
40	FAO/29/2024	CHAMPUPARA BAZAR COMMITTEE AND ANR Versus KHOIRUL HUSSAIN AND 4 ORS	MR. S C BISWAS MR. R MAJUMDAR MS. J GHOSH	MR. S SINHA(R-1 TO 5)

41	Tr.P.(C)/44/2024 FIXED	ASMINA KHATUN Versus SOLMON IQUBAL	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	
42	I.A.(Civil)/250/2024 in MACApp./15041/2023 WITH MACApp./15041/2023 (Filing Number)	REZIA BEGUM AND 2 ORS. Versus MAHESWARI BASUMATARY AND 5 ORS. MUSSTT. REZIA BEGUM Versus MAHESWARI BASUMATARY AND 5 ORS. F	MR. A BHATTACHARJEE MR. J SARMAH MR. J SARMAH	MS. R D MOZUMDAR (r-5) MS. C MOZUMDAR (r-5) MR. S P SHARMA (r-5)
43	I.A.(Civil)/881/2024 in MACApp./2031/2024 WITH MACApp./2031/2024 (Filing Number)	JUJU KULI PAMEY @ JUJU PAME AND 3 ORS Versus CHOLAMANDALAM MS GEN INS COMPANY LTD AND 2 ORS JUJU KULI PAMEY @ JUJU PAME AND 3 ORS Versus CHOLAMANDALAM MS GEN INS COMPANY LTD AND 2 ORS (F)	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI MR. A R AGARWALA	MR A CHANDRAN(R-2,3) MR. A BHATTACHARYYA (r-1)
44	I.A.(Civil)/1559/2024 WITH LCR, FIXED in MACApp./157/2022 WITH MACApp./157/2022	REKHA SAIKIA AND 2 ORS. Versus UNITED INDIA INSURANCE CO. LTD. UNITED INDIA INSURANCE CO. LTD. Versus REKHA SAIKIA AND 4 ORS.	MR D MONDAL MR. A J SAIKIA MR G S BORO	MR. A J SAIKIA
45	I.A.(Civil)/1943/2024 in MACApp./6643/2024 WITH MACApp./6643/2024 (Filing Number) WITH I.A.(Civil)/6645/2024 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus GITA RANI RAMCHIARY AND 3 ORS. THE RELIANCE GENERAL INSURANCE CO. LTD Versus GITA RANI RAMCHIARY AND 3 ORS B THE RELIANCE GENERAL INSURANCE CO. LTD Versus GITA RANI RAMCHIARY AND 3 ORS B	MR. A J SAIKIA M CHETIA MR. S. PEGU MR. A J SAIKIA	MR D MONDAL DR. UTPALJEET BARUAH MS. R R SARMAH BARUAH
46	I.A.(Civil)/1944/2024 in MFA/6498/2024 WITH MFA/6498/2024 (Filing Number) WITH I.A.(Civil)/6500/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus MAJIBUL HUSSAIN AND ANR. NATIONAL INSURANCE CO LTD Versus MAJIBUL HUSSAIN AND ANR A NATIONAL INSURANCE CO LTD Versus MAJIBUL HUSSAIN AND ANR A	MR. A J SAIKIA MR. B KAKATI M CHETIA MR. S. PEGU MR. A J SAIKIA	
<u>STAY MATTERS</u>				
47	CRP(IO)/159/2024 FIXED	LEKHA DAS Versus DHAN CHOUDHURY AND ANR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. A DHAR(R-1,2) MD F FARIDI(R-1,2)

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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,26th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.A./72/2020 (AT 10:30 AM)	SANKAR BAKTI Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY MR. A GAFFAR MD E AHMED MS R RABHA	PP, ASSAM
ADMISSION				
2	Mat.App./20/2024 B/O	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	
	WITH I.A.(Civil)/1939/2024 in Mat.App./20/2024	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	
ORDERS				
3	CRL.A(J)/17/2022 3 Y 3 M 0 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	RAJESH PATNAYAK Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
4	Crl.A./204/2022 2 Y 0 M 23 D :WITH OFFICE NOTE,, LCR - 5 (FIVE) FILES, P.B. - 2, B/O	BRAJESWAR BORDOLOI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
5	CRL.A(J)/63/2023 7 Y 1 M 18 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	JITEN SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. T R SARMA	MR. J K GOSWAMI (r-2) MR. J BARMAN (r-2) MR D J BORO (r-2) PP, ASSAM
	WITH I.A.(Crl.)/372/2023 in CRL.A(J)/63/2023	JITEN SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. T R SARMA	PP, ASSAM

6	I.A.(CrI.)/190/2023 WITH LCR - 6 (SIX) FILES, P.B. - 2, FIXED in CrI.A./88/2023 WITH CrI.A./88/2023	ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM
		ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM
	WITH I.A.(CrI.)/40/2024 in CrI.A./88/2023	ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
7	CrI.A./399/2023 9 Y 9 M 10 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, B/O WITH I.A.(CrI.)/1200/2023 in CrI.A./399/2023 WITH I.A.(CrI.)/1201/2023 in CrI.A./399/2023	RAGLAL BHUMIJ Versus STATE OF ASSAM AND ANR. RAGLAL BHUMIJ Versus STATE OF ASSAM AND ANR. RAGLAL BHUMIJ, Versus STATE OF ASSAM AND ANR.	MR U DAS MR. B CHAKRAVARTY MS. A LALA MR. B CHAKRAVARTY MS. A LALA MR. B CHAKRAVARTY MS. A LALA	PP, ASSAM PP, ASSAM PP, ASSAM
8	CrI.A./466/2023 WITH OFFICE NOTE, LCR 5 FILES, B/O WITH I.A.(CrI.)/27/2024 in CrI.A./466/2023 WITH CrI.A./5/2024	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR. NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA MR J A AHMED MR H R A CHOUDHURY	MR. M A SHEIKH (r-2) MD A HOQUE (r-2) MS F INTAZ (r-2) PP, ASSAM PP, ASSAM
9	CrI.A./5/2024 WITH I.A.(CrI.)/32/2024 in CrI.A./5/2024	ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM PP, ASSAM
10	I.A.(CrI.)/633/2023 WITH OFFICE NOTE, LCR- 4 (FOUR) FILES in CrI.A.(J)/89/2023 WITH CrI.A.(J)/89/2023	BIJIT KALITA @ CHOUDHURY Versus THE STATE OF ASSAM AND ANR. BIJIT KALITA @ CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN MRS. P B BORDOLOI MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM PP, ASSAM
11	I.A.(CrI.)/7/2024 WITH LCR - 3 (THREE) FILES, FIXED in CrI.A./1/2024 WITH CrI.A./1/2024	JUNMAYA SARKI @ MAILI Versus THE STATE OF ASSAM AND ANR. JUNMAYA SARKI @ MAILI Versus THE STATE OF ASSAM AND ANR.	MS. R HUSSAIN MR Z ALAM MR D SARMA MS. S NAZNEEN MS. R HUSSAIN MR Z ALAM MR D SARMA MS. S NAZNEEN	PP, ASSAM PP, ASSAM
12	I.A.(CrI.)/134/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2, B/O in CrI.A./40/2024 WITH CrI.A./40/2024	PUSPA KANTA PEGU Versus THE STATE OF ASSAM AND ANR. PUSPA KANTA PEGU Versus THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM PP, ASSAM

13	I.A.(CrI.)/228/2024 WITH LCR - 6 (SIX) FILES, P.B. 2, FIXED in CrI.A./174/2023 WITH CrI.A./174/2023	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	PP, ASSAM
14	I.A.(CrI.)/416/2024 WITH OFFICE NOTE, LCR - 8 (EIGHT) FILES, FIXED in CrI.A./125/2024 WITH CrI.A./125/2024	PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR. BIKI RABHA AND 3 ORS. Versus THE STATE OF ASSAM	MR. M KALITA MR. A AHMED MR. J HATIMURIA MR Z KAMAR MR D TALUKDAR MR P CHOUDHURY MS T K SHARMA MR S J CHOUDHURY U DOLEY	MR S H SIKDAR (R-2) PP, ASSAM PP, ASSAM
15	I.A.(CrI.)/483/2024 WITH OFFICE NOTE, FIXED in CrI.A./4290/2024 WITH CrI.A./4290/2024 (Filing Number) WITH I.A.(CrI.)/4292/2024 (Filing Number)	SUREN KHODAL Versus THE STATE OF ASSAM AND ANR. SUREN KHODAL Versus THE STATE OF ASSAM AND ANR SUREN KHODAL Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR D TALUKDAR MR P CHOUDHURY MS T K SHARMA MR S J CHOUDHURY U DOLEY MR B SHARMA MR S SHARMA MR. M HASSAN MR B SHARMA MR B SHARMA	PP, ASSAM PP, ASSAM
HEARING				
16	CRL.A(J)/26/2021 3 Y 6 M 16 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	TEPHORO @ TEBOR KUJUR Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
17	CRL.A(J)/27/2021 6 Y 5 M 4 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	SMT. LAXMI KARUWA Versus THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM
18	CrI.A./459/2023 WITH LCR - 1 (ONE) FILE (SCANNED COPY), FIXED	ABDUS SOBAHAN Versus THE STATE OF ASSAM AND 2 ORS.	MR B HAQUE MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NIA
19	WITH CrI.A./51/2024	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NIA
20	WITH CrI.A./55/2024	AZMAL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024

9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

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[For Wednesday,26th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/2797/2014 FIXED	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R-5) MR.S SAMARIA SC, INDUSTRIES
2	WITH WP(C)/2845/2017	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR. SURAJIT DAS (R-3,4) MR. P P DAS (R-3,4) MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES

LEAVE NOTE OF ADVOCATES FOR 26/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,26th June 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./717/2024	BEI TASSAR @ BEI TOSEN @ BEI TOSA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
ADMISSION				
2	MACApp./227/2010 CAVT. NO. 1209/2010 WITH LCR	NATIONAL INSURANCE CO. LTD., Versus SMTI PANCHAMI BORDOLOI and ORS,	MR.S S SHARMA MRG JALAN MS.F KHAN MS.L SARMA	MR. N C DAS MR.P DAS MR.S K MEDHI MR.R K BHARALI MS. M DEVI MR. A DAS FOR CAVEATOR
3	WITH MACApp./310/2010	SMTI PANCHAMI BORDOLOI and 3 ORS, Versus NATIONAL INSURANCE CO. LTD. and ORS,	MR. N C DAS MR.P DAS MR.S K MEDHI MR.R K BHARALI MS. M DEVI MR. A DAS	
4	Crl.Pet./278/2022 WITH LCR 2 FILES.	MD. AHEBULLAH Versus LAILEE BEGUM AND ANR	MR. J SARMAH	MR. A GANGULY (R-4) MR T CHHETRI (R-4) PP, ASSAM
5	Crl.Pet./1043/2023	CHANDAN PATHAK Versus THE STATE OF ASSAM AND ANR.	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	MR S RAHMAN (R-2) MR U PANDEY (R-2) PP, ASSAM
6	MACApp./230/2024	NATIONAL INSURANCE COMPANY LTD. Versus DAMAYANTI KAIBARTA AND 4 ORS.	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/1592/2024 in MACApp./230/2024	NATIONAL INSURANCE COMPANY LTD Versus DAMAYANTI KAIBARTA AND 4 ORS. B	MR T KALITA MR. A KAKATI	
7	MACApp./243/2024	ORIENTAL INSURANCE COMPANY LTD. Versus FAJAR ALI @ FAZAR ALI AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS J AKTAR MS J AKTAR

8	MACApp./245/2024	NATIONAL INSURANCE CO. LTD. Versus SMTI. RINA PAGAG		MR. P J SAIKIA MR. A K GUPTA
	WITH I.A.(Civil)/1672/2024 in MACApp./245/2024	NATIONAL INSURANCE CO. LTD. Versus SMTI. RINA PAGAG		MR. P J SAIKIA
	WITH I.A.(Civil)/1678/2024 in MACApp./245/2024	NATIONAL INSURANCE CO. LTD. Versus SMTI. RINA PAGAG		MR. P J SAIKIA
9	Crl.Pet./312/2024 B/O	SMT RUMI BORA Versus M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR (H)	MR. R A CHOUDHURY	MR. A K SAHEWALLA.(R-1) MR. W SHARMA.(R-1) MR D GOSWAMI.(R-1) PP, ASSAM
<u>ORDERS</u>				
10	RFA/33/2015 WITH LCR, FIXED	SRI LOKNATH BANIYA Versus PARESH KUMAR BHATTACHARJEE	MR.M DUTTA M C KAKOTI	
11	CRL.A(j)/113/2018 WITH LCR 3 FILES, FIXED	RATAN BHUYAN Versus THE STATE OF ASSAM	MS. MEGHALI BARMAN, AMICUS CURIAE	PP, ASSAM
12	I.A.(Civil)/2689/2019 in MACApp./9499/2019	MRS. PUSPA DAS Versus HERITAGE PUBLIC SCHOOL AND 2 ORS.	MR. DEBABRAT CHUTIA	MR. A J SAIKIA
	WITH MACApp./9499/2019 (Filing Number)	MRS. PUSPA DAS Versus M/S DISNEYLAND SCHOOL AND 2 ORS		
13	Crl.A./106/2020 WITH OFFICE NOTE	SRI BIRENDRA NATH BHUYAN Versus SRI KUMUD BORA	MR. K K DEY MR V K BAROOAH	MR. P P DUTTA MR. A BORUA MR T GOGOI
14	Crl.Pet./661/2021	HOBIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU	PP, ASSAM
15	RFA/2/2022	JANASADHARAN and 5 ORS Versus ON THE DEATH OF Dr. HAREKRISHNA SARMA HIS LEGAL HEIRS/REPRESENTATIVES NAMELY-		MR. S P ROY MR. N ALAM MS G BORA
16	Crl.A./39/2022 2 Y 4 M 17 D :WITH LCR 5 FILES, FIXED	MAMTAZ ALI Versus THE STATE OF ASSAM	MR. N ZAMAN MR. N UDDIN MR. S K JAIN MR M HOQUE MR. M ISLAM MR. A AHMED MD S ULLAH U U KHAN MR. S K CHETRY	PP, ASSAM
	WITH I.A.(Crl.)/85/2023 in Crl.A./39/2022	MD MAMTAZ ALI Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
17	Crl.Pet./256/2022 WITH LCR 2 FILES.	SETAB UDDIN Versus THE STATE OF ASSAM AND ANR	MR. D HUSSAIN MD E AHMED	MR. R A MAZUMDER (r-2) PP, ASSAM
18	Crl.Pet./758/2022 WITH LCR 2 FILES.	RAJARSHI SEN DEKA Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
19	I.A.(Civil)/2120/2022 in MACApp./777/2022	SHAHJAHAN ALI Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 5 ORS.	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	MR. A J SAIKIA MR. B KAKATI MR. M M ZAMAN(R-2,3,5)

	WITH MACApp./777/2022	SHAHJAHAN ALI Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 5 ORS. H	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	
	WITH I.A.(Civil)/3246/2022 in MACApp./777/2022	SHAHJAHAN ALI Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 5 ORS. H	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	
20	Crl.L.P./2/2023 WITH OFFICE NOTE in Crl.A./11000/2022	IMRAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A J SARMA MR. P D NAIR MR. A CHETRY MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	MR G CHOUDHURY (R- 2) PP, ASSAM
	WITH Crl.A./11000/2022 (Filing Number)	IMRAN ALI Versus THE STATE OF ASSAM AND ANR. B	MR. P D NAIR	
21	CRL.A(J)/66/2023 <u>1 Y 2 M 14 D</u> :WITH LCR 4 FILES, P.B.-1	LAL BABU BHAGAT Versus THE STATE OF ASSAM	MS. DEBASHREE SAIKIA (AMICUS CURIAE)	PP, ASSAM
22	Crl.A./190/2023 WITH OFFICENOTE. WITH LCR 1 FILE.	NORTH EAST ENTERPRISES (P) LTD. Versus HIRU BAISHYA	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA	MR. U K BARMAN MR H ALI MR. R KONWAR
23	Crl.Rev.P./215/2023	PARESH HALOI @ PARESH CH. HALOI Versus LANKESWAR BARUAH	MR. A D GUPTA MS B DAS MR P KALITA	
24	Crl.A./276/2023 WITH OFFICE NOTE, CLR 5 FILES, FIXED	NASIB ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM
25	Crl.Pet./319/2023	IKRAMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
26	Crl.A./428/2023 <u>0 Y 7 M 19 D</u> :WITH LCR 4 FILES, FIXED	IBRAHIM ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR S BORGOHAIN MS. B DEVI MR. T AHMED MR BAPLU CHAKMA MS S PATAR	PP, ASSAM MS. A THAKURIA (R-2)
	WITH I.A.(Crl.)/1129/2023 in Crl.A./428/2023	IBRAHIM ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR. T AHMED MS S PATAR	PP, ASSAM
27	I.A.(Civil)/3771/2023 in RFA SL. NO. 224653 in MC/1608/2014	JAYANTA KUMAR SHARMA and ANR Versus SMTI DIRGEHESHWARI DEVI (SINCE DECEASED)and 6 ORS,	MR. A K JAIN MR. A K JAIN	R. ALI
	WITH MC/1608/2014	JAYANTA KUMAR SHARMA and ANR Versus SMTI DIRGEHESHWARI DEVI and 6 ORS,	MR.A K JAIN MS.K JAIN	MR.R J BORDOLOI(R- 1,3&5) MR.R ALIR- 1,3and5
28	CO/10/2024 WITHLCR in RFA/20/2024	SHYAM SUNDAR AGARWAL AND ANR. Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR G N SAHEWALLA MD ASLAM MR H K SARMA MS K BHATTACHARYYA MS K SARMA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH RFA/20/2024	THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS. Versus SHYAM SUNDAR AGARWAL AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR G N SAHEWALLA MD ASLAM MR H K SARMA MS K BHATTACHARYYA MS K SARMA

	WITH I.A.(Civil)/1862/2024 in RFA/20/2024	THE ORIENTAL INSURANCE CO. LTD. Versus SHYAM SUNDAR AGARWAL AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
29	I.A.(CrI.)/57/2024 WITH OFFICE NOTE in CrI.A./287/2024 WITH CrI.A./287/2024 (Filing Number)	AMIYA KALITA CHANGMAI Versus THE STATE OF ASSAM AND ANR.	MR B SHARMA MR S SHARMA	PP, ASSAM
30	CrI.A./62/2024 WITH OFFICE NOTE, LCR 4 FILES	AMIYA KALITA CHANGMAI Versus THE STATE OF ASSAM AND ANR. E MAYA SAH AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR B SHARMA MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
	WITH I.A.(CrI.)/229/2024 in CrI.A./62/2024	MAYA SAH AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
31	CrI.Pet./96/2024 WITH LCR 2 FILES	MRINAL CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR. S J SARMAH MRS. B TALUKDAR	PP, ASSAM
32	CrI.A./102/2024 WITH OFFICE NOTE, LCR 5 FILES	JİYARUL HOQUE Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
33	I.A.(CrI.)/234/2024 WITH OFFICE NOTE in CrI.A./1712/2024	RANJU YADAB Versus SHANKAR GOALA AND ANR.	MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	MR. L R MAZUMDER(R-1) MR. A Z AHMED (R-1) PP, ASSAM
	WITH CrI.A./1712/2024 (Filing Number)	RANJU YADAB Versus SHANKAR GOALA AND ANR. B	MR. P K DEKA	
	WITH CrI.L.P./8/2024	RANJU YADAB Versus SHANKAR GOALA AND ANR.	MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	PP, ASSAM
34	I.A.(Civil)/1395/2024 WITH LCR, B/O in MACApp./684/2019 WITH MACApp./684/2019	UNION OF INDIA AND 3 ORS Versus SMTI RASHMI RABHA AND 4 ORS UNION OF INDIA and 3 ORS, Versus SMTI RASHMI RABHA and 6 ORS	C.G.C. MR. K K PARASAR	MR. A R AGARWALA MR. A R AGARWALA MR. R GOSWAMI (R-5) MS. M SAIKIA MS. P BORTHAKUR (R-5) MS. P BORTHAKUR (R-5) R LAILA(R1TO4) MR. K ALI(R1TO4)
35	I.A.(Civil)/1952/2024 in RFA/7022/2024 WITH RFA/7022/2024 (Filing Number)	RITA ROY (DAS) Versus ABDUL WAHAB BEPARI AND 2 ORS. RITA ROY (DAS) Versus ABDUL WAHAB BEPARI AND ANR F	MR. K K DEY MR V K BAROOAH MR. K K DEY	
HEARING				
36	CrI.A./66/2012 WITH LCR 5 FILES, FIXED	DHENURAM NARAH, Versus THE STATE OF ASSAM,	MR G PATHAK(AMICUS CURIAE) MR. A KHANIKAR	PP, ASSAM
37	CrI.Pet./82/2018 FIXED	UPENDRA GOGOI @ UPEN CHANDRA GOGOI Versus NARAYAN BHUYAN	MRS R BEGUM MR. P KATAKI MS. M DEVI	MR. T ISLAM MR. K PRASAD MS. R DEKA

38	CRL.A(J)/9/2021 4 Y 6 M 3 D :WITH LCR 4 FILES, P.B.-1	SAHABUDDIN Versus THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	PP, ASSAM
39	CRL.A(J)/70/2022 2 Y 1 M 16 D :WITH LCR 4 FILES, P.B.-1	SUNIL YADAV Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE)	PP, ASSAM
40	CRL.A(J)/90/2022 4 Y 3 M 16 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-1	KENDARNATH CHETRY @ KHEM Versus THE STATE OF ASSAM	MS. ARFINA BEGUM (LEGAL AID COUNSEL)	PP, ASSAM
41	CRL.A(J)/32/2023 1 Y 5 M 14 D :WITH OFFICE NOTE, LCR 3 FILES	KARTIK DAS Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM S I AKAND	PP, ASSAM
42	CRL.A(J)/54/2023 1 Y 4 M 21 D :WITH LCR 4 FILES	ABED ALI Versus THE STATE OF ASSAM AND ANR.	MS N HASAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
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11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,26th June 2024]

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1843/2024	RAMA KANTA NATH Versus THE STATE OF ASSAM	MR. M SHARMA MR S DEKA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
2	Bail Appln./1433/2024 WITH /BA/3262/2023 (D/O). WITH SCANNED COPY OF CASE RECORD	MUKESH YADAV Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODhani	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
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11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/49/2024	MAKONI ROY Versus DIPAK ROY	MR. H DAS MS J K JAISWARA	
2	Tr.P.(C)/50/2024	DOLEE KALITA Versus MANAJ KUMAR BAISHYA	MR. M BORAH MS B BORA	
3	CRP(IO)/174/2024	MD. SAHABUDDIN AHMED AND 3 ORS. Versus JABINA BEGUM	MR I HASSAN	
4	Cont.Cas(C)/334/2024 B/O	SMT. LAKHI DAS AND 3 ORS. Versus DUBRAJ SOREN	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
ADMISSION				
5	CRP(IO)/216/2023	KAMAKHYA SAHA Versus ALOK KUMAR BANTHIA AND 2 ORS.	MR. D P CHALIHA MS M ROY	MR C GOSWAMI (r-1,2,3)
6	CRP(IO)/435/2023 CAVT. NO.11492/023, WITHLCR, FIXED	ROAD KINGS PRIVATE LTD Versus BABULAL SARAWGI	MR. A SATTAR S CHOUDHURY	MR. S SHARMA (FOR CAVEATOR)
7	WP(C)/4888/2023	ASSAM (BHORELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
	WITH I.A.(Civil)/3141/2023 in WP(C)/4888/2023	ASSAM (BHORELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
FOR HEARING U/O XLI RULE II C.P.C.				
8	RSA/214/2023	ROHIZUDDIN MONDAL AND 6 ORS Versus REJUWAN AHMED AND ORS.	MS C MEDHI MR. M A SHEIKH K U AHMED MS F INTAZ MR. W A SHEIKH	

	WITH I.A.(Civil)/3633/2023 in RSA/214/2023	ROHIZUDDIN MONDAL AND 6 ORS Versus REJUWAN AHMED AND ORS.	MS C MEDHI MR. M A SHEIKH K U AHMED MS F INTAZ MR. W A SHEIKH	
9	RSA/215/2023	MONNAF HUSSAIN AND ANR. Versus SATYENDRA ROY AND 8 ORS.	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	
	WITH I.A.(Civil)/3737/2023 in RSA/215/2023	MONNAF HUSSAIN AND ANR. Versus SATYENDRA ROY AND 8 ORS.	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	
10	RSA/43/2024 CAVT. NO.01382/024,	GAUTOM BORA AND 2 ORS Versus MAMON BORA AND 14 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. S R GOGOI MR. C SARMAH FOR CAVEATOR
	WITH I.A.(Civil)/775/2024 in RSA/43/2024	GAUTOM BORA AND 2 ORS Versus MAMON BORA AND 14 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. S R GOGOI MR. C SARMAH FOR CAVEATOR
ORDERS				
11	RSA/63/2016 WITH LCR, FIXED	MD TAYAB ALI and 4 ORS Versus ON THE DEATH OF NAIMUDDIN HIS LEGAL HEIRS SRI BABUR ALI and 46 ORS	MR.S NATH MS. R CHOUDHURY MR. S DEKA MS.A TALUKDAR MS F N ZAMAN MR.D TUMUNG MS. B. HAZARIKA	MR G P BHOWMIK MS.M KALITA MS M KALITA MS.P CHETIA
12	FAO/18/2017	GOLOK RAJBONGSHI and ANR. Versus RENU RANI GOSWAMI	MSB DEVI MR.H RAHMAN MS.K D SARMAH MR.R SARMA	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR B ACHARYYA MR.H A SARKAR
13	RSA/207/2017	SRI MALAY KRISHNA CHANDA and 21 ORS Versus SRI SUDIP ROY ASTOPATI and 8 ORS	MR.S P CHOUDHURY MR.A S DHILLON	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY
14	RSA/302/2017 WITH LCR	MD ALIMUDDIN Versus MD DALU MIA and 8 ORS	MR.A C SARMA MR.J AHMED MR.G BHARADWAJ MS.S R SAIKIA MS.M AHMED	MR.A ROSHIDR- 1-7 MS.M R DEVI(R- 1-7) MRS.R CHOUDHURY(R- 1-7)
15	RSA/57/2018	GOBINDA MONDAL Versus PRADIP GHOSH AND 2 ORS,	MR. D BORAH MRS. R BORAH MR. P K SHAH	MR. S K SAHARIAH (R1) MR. D CHANDRA NATH (R1) MR D C NATH MR. C SHARMA (R1)
16	I.A.(Civil)/4340/2018 WITH LCR in RSA/228/2018	ABDUL KALAM AHMED Versus MRS. SHIRIN ASHRAF CHOUDHURY AND 4 ORS	MS J H CHOUDHURY MR. M R Z CHOUDHURY MD. H BHUYAN	MR. I CHOUDHURY
	WITH RSA/228/2018	ABDUL KALAM AHMED Versus MRS. SHIRIN ASHRAF CHOUDHURY AND 4 ORS	MR H BHUYAN MS J H CHOUDHURY MRS. S ROY MR. M R Z CHOUDHURY MS. D PARBIN MD. H BHUYAN	MS B M BHUYAN (R1) MR. P S DEKA (R1) MR. I CHOUDHURY (R1) MR R L CHUTIA (R1)
17	WITH RSA/111/2015	RAFIAT ALI Versus MRS SHIRIN ASHRAF CHOUDHURY and ANR	MR.S K MEDHI MR A ISLAM MR.M CHETIA	MR.P S DEKAR-1 MS.J H CHOUDHURY(R-2) MS.S ROY(R-2) MR.I CHOUDHURY(R-1) MS.G BARUAH(R-2) MD.H BHUYAN(R-2)

	WITH I.A./457/2015 in RSA/111/2015	RAFIAT ALI Versus MRS SHIRIN ASHRAF CHOUDHURY and ANR	MR.S K MEDHI MR A ISLAM MR.M CHETIA	
18	RSA/132/2019 WITH LCR	SMTI. PAHESWARI NATH @ DEVI AND 3 ORS. Versus SRI DIPAK NATH AND 11 ORS.	MR G J SAIKIA MR. K R BOROOAH	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR. S K DAS MR. S K DAS MR. S SHARMA MR. N K MURRY
19	WITH RSA/201/2019	SMTI. PAHESWARI NATH @ DEVI AND 3 ORS Versus SRI DIPAK NATH AND 11 ORS.	MR G J SAIKIA MR. K R BOROOAH MR S DAS	MR. A K PURKAYASTHA (R-1 TO 11) MR. S SHARMA(R-1 TO 11)
	WITH I.A.(Civil)/3064/2019 in RSA/201/2019	SMTI. PAHESWARI NATH @ DEVI AND 3 ORS Versus SRI DIPAK NATH AND 11 ORS	MR G J SAIKIA MR. K R BOROOAH MR S DAS	
20	CRP/137/2019	SAFINA KHATUN AND 2 ORS. Versus MOINUR ALI AND 2 ORS.	MR N DUTTA MR. N H MAZARBHUIYAN MR. B D DEKA MS. L WAJEEDA MR. M H SAIKIA R ALI N CHAUDHURY MR A DEKA	
21	RSA/151/2019 WITH LCR	ANAMIKA SARKAR Versus HABIBAR RAHMAN AND 14 ORS.	MR. B BANERJEE MR. A MOBARAQUE MS. C MOZUMDAR	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS B TALUKDAR
22	RSA/254/2019	JION ALI Versus JULMAT ALI AND 25 ORS	MR. P K DAS MR. B KONWAR	MR N AHMED (R2, R3, R5, R6, R8-R14, R16-R23)
	WITH I.A.(Civil)/3957/2019 in RSA/254/2019	JION ALI Versus JULMAT ALI AND 25 ORS	MR. P K DAS MR. B KONWAR	
23	I.A.(Civil)/2223/2019 in RSA/353/2017	ASHIM RAY Versus ON THE DEATH OF PRAFULLA KUMAR SARKAR, HIS LEGAL HEIRS AND 8 ORS	MR A D CHOUDHURY MR. D CHOUDHURY	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY
	WITH RSA/353/2017	ASHIM RAY Versus PRAFULLA KUMAR SARKAR AND 2 ORS	MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY	
	WITH I.A.(Civil)/3899/2017 in RSA/353/2017	ASHIM RAY Versus PRAFULLA KUMAR SARKAR AND 2 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	
	WITH I.A.(Civil)/2224/2019 in RSA/353/2017	ASHIM RAY Versus ON THE DEATH OF PRAFULLA KUMAR SARKAR, HIS LEGAL HEIRS AND 8 ORS	MR A D CHOUDHURY MR. D CHOUDHURY	
	WITH I.A.(Civil)/2225/2019 in RSA/353/2017	ASHIM RAY Versus ON THE DEATH OF PRAFULLA KUMAR SARKAR, HIS LEGAL HEIRS AND 8 ORS	MR A D CHOUDHURY MR. D CHOUDHURY	
24	I.A.(Civil)/2738/2019 RSA 127/2002(D/O) in Review.Pet./8724/2019	SRI ATAUR RAHMAN CHOUDHURY Versus MD. JAHAR ALI AND ANR	MR. P MAHANTA MS. P SAHARIA	
	WITH Review.Pet./8724/2019 (Filing Number)	SRI ATAUR RAHMAN Versus MD. JAHAR ALI AND ANR		

25	I.A.(Civil)/3655/2019 in CRP/15497/2019 WITH CRP/15497/2019 (Filing Number)	MOKADDAS ALI Versus SAUKAT ALI AND ANR. MOKADDAS ALI Versus SAUKAT ALI AND ANR. (A)	MR. B C DAS MS. I DAS	MR. S C KEYAL MISS P DAS MS S DAS
26	I.A.(Civil)/57/2020 in RSA SL. NO. 229207/2014, WITH OFFICE NOTE, B/O in MC/1921/2014 WITH I.A.(Civil)/58/2020	SMTIMINA DEKA THAKURIA Versus ON THE DEATH OF SUBARNESWAR THAKURIA HIS LEGAL HEIRS ANIMA THAKURIA AND ANR SMTIMINA DEKA THAKURIA Versus ON THE DEATH OF SUBARNESWAR THAKURIA HIS LEGAL HEIRS ANIMA THAKURIA AND ANR	MR H DAS	MR. SHEELADITYA
27	I.A.(Civil)/544/2021 in RSA/2170/2021 WITH RSA/2170/2021 (Filing Number) WITH I.A.(Civil)/2171/2021 (Filing Number)	JANAK CHUTIA AND 3 ORS. Versus SMTI. MALOTI LAHON AND 7 ORS. JANAK CHUTIA AND 3 ORS. Versus MALOTI LAHON AND 7 ORS. A JANAK CHUTIA AND 3 ORS. Versus MALOTI LAHON AND 7 ORS. A	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MR. R PHUKAN MR. R PHUKAN	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA
28	I.A.(Civil)/1418/2021 in RSA/1157/2021 WITH RSA/1157/2021 (Filing Number)	SANTI DEVI GOWALA Versus DRUPADI GOWALA AND 2 ORS. SANTI DEVI GOWALA Versus DRUPADI GOWALA AND 2 ORS. A	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM MR. M A SHEIKH	MR. M J BARUAH MS B MAJUMDER MS M NEOG
29	RSA/75/2022	NIBASH CHANDRA SHEEL @ CHINU SHEEL Versus ON THE DEATH SUKHMAY KUMAR SHEEL HIS LEGAL HEIRS BINA SHEEL AND ORS.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	MR. S P CHOUDHURY (R21) MR K BISWAKARMA (R21) MS B DEVI (R21)
30	I.A.(Civil)/3836/2022 in Arb.A./10487/2022 WITH Arb.A./10487/2022 (Filing Number)	BISWAJIT NATH . Versus M/S HINDUJA LEYLAND FINANCE LTD AND 3 ORS BISWAJIT NATH . Versus M/S HINDUJA LEYAND FIANCE LTD AND 3 ORS A	MR. I ALAM Ms. R. R. BORAH MR. T SK MR. I ALAM	MS. R D MOZUMDAR (R4) MS. C MOZUMDAR (R4) MR. S P SHARMA (R4)
31	MFA/20/2023 WITH LCR	UNION OF INDIA Versus M/S RIDDHI SIDDHI ENTERPRISE .	MRS. A GAYAN	
32	RSA/39/2023	AZIZ AHMED AND 8 ORS Versus AYUB ALI AND 4 ORS.	MR. S K GHOSH MS F AHMED	MR. A H M R CHOUDHURY
33	I.A.(Civil)/67/2023 in RSA/89/2001 (D/O) in RSA/89/2001	ON THE DEATH OF LT. DHAJENDRA CH. SINGHA Versus MD MOTIOR RAHMAN and ORS	MR. S K SAHARIAH MR D C NATH	MR. A C SARMA (R-1,2) MS. R CHOUDHURY (R-4 (2,3,4,5,7 AND 8) MR G BHARADWAJ(R-1,2) MR N BRAHMA(R-1,2)
34	WITH CRP/9886/2022 (Filing Number)	ON THE DEATH OF LATE DHAJENDRA CH SINGHA HIS LEGAL HEIRS DWIP NARAYAN SINGHA AND 2 ORS Versus MD. MOTIOR RAHMAN AND 5 ORS (F)	MR D C NATH	

	WITH I.A.(Civil)/2699/2022	ON THE DEATH OF LATE DHAJENDRA CH. SINGHA, HIS LEGAL HEIRS AND ORS Versus MD. MOTIOR RAHMAN AND ORS	MR D C NATH MR. C SHARMA MS. A RANA	MR. A C SARMA (r-1,2) MS. R CHOUDHURY (R-4.2 TO 4.5, 4.7,4.8) MR G BHARADWAJ (r-1,2) MR B DEORI (r-1,2) MS. B. HAZARIKA (R-4.2 TO 4.5, 4.7,4.8) MR N BRAHMA (r-1,2)
	WITH I.A.(Civil)/4127/2019	SMTI ROMBHABATI SINGHA (WIFE) and 9 ORS Versus MD MOTIOR RAHMAN and 16 ORS	MR. S K SAHARIAH MR D C NATH	
	WITH I.A.(Civil)/4128/2019	SMTI ROMBHABATI SINGHA (WIFE) and 9 ORS Versus MD MOTIOR RAHMAN and 16 ORS	MR. S K SAHARIAH MR D C NATH	
	WITH I.A.(Civil)/3345/2022	ON THE DEATH OF LT. DHAJENDRA CH. SINGHA Versus MD MOTIOR RAHMAN and ORS	MR. S K SAHARIAH MR D C NATH	
35	FAO/74/2023 WITH LCR	IKBAL HUSSAIN MAZUMDAR Versus ASHIYANA BUILDCON AND 3 ORS.	MR S BORTHAKUR MR R SENSUA	MR. SURAJIT DAS (r-3,4) MR. I U CHOWDHURY (r-3,4)
	WITH I.A.(Civil)/3303/2023 in FAO/74/2023	IKBAL HUSSAIN MAZUMDAR Versus ASHIYANA BUILDCON AND 3 ORS.	MR S BORTHAKUR MR R SENSUA	
36	RSA/155/2023	ON THE DEATH OF MANESWAR RABHA HIS LEGAL HEIR SMT ALARI RABHA AND 7 ORS Versus SRI SANTA RAM RABHA	MR. D C KALITA MR. B K BHAGAWATI MS. P DAS	
37	RSA/210/2023	AMAN UDDIN AHMED Versus MD. SAHABUDDIN SK. AND 4 ORS.	MR. A RAHMAN MR E HUSSAIN	MR. S CHAUHAN (R-1 to 4) MR. P MAZUMDER (R-1 to 4) R DEB (R-1 to 4)
38	I.A.(Civil)/3152/2023 in FAO/4/2023	NEELOTPAL BHATTACHARJEE AND 2 ORS. Versus JOBA BHATTACHARJEE AND 3 ORS.	MR. S P CHOUDHURY MS B DEVI MS. M BORA	MS. R CHOUDHURY MR. A H M R CHOUDHURY
	WITH FAO/4/2023	NEELOTPAL BHATTACHARJEE AND 2 ORS. Versus JOBA BHATTACHARJEE AND 3 ORS. B	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR T KESHAB MR. S. J. SARKAR	MS. R CHOUDHURY (R-1) MR. A H M R CHOUDHURY(R-1)
39	I.A.(Civil)/3222/2023 in Test.App./12038/2023	RINKU HAZARIKA Versus PRASANTA SARMA AND 5 ORS.	MR T H HAZARIKA MR M CHETIA	MR. K KALITA (R-1,2,3,4,5,6) MS G SWAMI (R-1,2,3,4,5,6)
	WITH Test.App./12038/2023 (Filing Number)	RINKU HAZARIKA Versus PRASANTA SARMA AND 5 ORS. A	MR T H HAZARIKA	
40	Review.Pet./103/2024 CAVT. NO.04512/024, in WP(C)/4634/2020 (D/O), WITH WP(C)/7659/2001 (D/O)	ABDUL HANNAN BARBHUIYA Versus MD MASIUR RAHMAN AND 7 ORS	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM MR. I ALAM MR. T SK FOR CAVEATOR SC, REVENUE SC, FISHERY
HEARING				
41	RSA/329/2018 WITH LCR, FIXED	NOWSHAD ALI AND 3 ORS Versus ALEP UDDIN AND 5 ORS	MS. R CHOUDHURY MR D CHAKRABORTY MS. S S ZIA	MR. P A AHMED (R1,R2,R3) MR G BHARADWAJ (R1,R2,R3)

42	Mat.App./22/2019 WITH LCR, B/O	XXXXXXX Versus XXXXXXX	MR. D MOZUMDER MR D C K HAZARIKA MR. S BISWAS MS J KALITA J BEZBARUAH	N BAISHYA MR G CHOUDHURY
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STAY MATTERS

43	Tr.P.(C)/67/2015	ABZAL HUSSAIN BARBHUIYA Versus GOPAL SAHI	MR.K A MAZUMDER MR.N I KHAN MD.J H KHAN	
44	CRP(IO)/182/2022	SMTI BHABANI TALUKDAR @ DAS Versus SARBESHWAR TALUKDAR AND 17 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	
45	CRP(IO)/24/2023 WITH LCR	DEBARSHI BHATTACHARJEE Versus BHARATI TELE VENTURE LTD AND ANR	MR. A K PURKAYASTHA MR. R C PAUL	MR. JYOTIRMOY ROY MR. S SARMA MR T MEELEE MR D DAS MR S DAS MS E NATH
46	CRP(IO)/369/2023	DILIP GARODIA AND 3 ORS Versus HEMADA BORAH AND 16 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	L K BORAH (R-1 TO 17) MR. B.J. BRAHMA (R-1 TO 17)
47	CRP(IO)/428/2023	PRADIP KR BARUAH AND 2 ORS Versus ANU DAS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MS. A MEDHI MR. D M NATH

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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,26th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

**[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH IN THE AIZAWL BENCH**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO. 16(FIRST FLOOR)]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	Crl.Rev.P./3/2023	PALLABI NATH Versus THE STATE OF ASSAM AND ANR	MR D K BORDOLOI MR. A BARKATAKI (R-2) MR. P BHARDWAJ (R-2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,26th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1206/2024 FIXED	AMINUL KHAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
ADMISSION				
2	WP(C)/3664/2022 PART-HEARD, FIXED	BINA PANI DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE	GA, ASSAM MS. PADMINI BARUA (R-5) SC, FINANCE
BAIL HEARING				
3	AB/1397/2024 FIXED	SHIBA HANSH @ SIBA HANS Versus STATE OF ASSAM	MR D KALITA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,26th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1829/2024	JASHIM UDDIN LASKAR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
2	Bail Appln./1836/2024	TANMOY DUTTA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR P DOLEY MS V V THANYU MS S JAIN	PP, ASSAM
3	Bail Appln./1839/2024	MAINUL HAQUE Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
4	Bail Appln./1847/2024	SISHIR CHAKRABORTY AND ANR. Versus THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI MS. C M BEZBARUAH	PP, ASSAM
5	Bail Appln./1849/2024	AJAY BASFOR Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
MOTION				
6	AB/1634/2024	ZIABUR RAHMAN Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
7	AB/1637/2024	SUMAN AHMED @ SUMAN ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
8	AB/1639/2024	SHAJHAN ALI @ SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
9	AB/1641/2024	K.R. NAGAPPAN Versus THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	PP, ASSAM
10	AB/1642/2024	JOHER ALI @ JOHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY M. HOSSAIN	PP, ASSAM

11	AB/1643/2024	AKHERE ZAMAN @AKHIRUZZAMAN SK. @ AKHERUZZAMAN Versus THE STATE OF ASSAM	MRS J DUTTA MR. A K AHMED MD A ISLAM	PP, ASSAM
12	AB/1647/2024	ABDUL HALIM Versus THE STATE OF ASSAM	MR. A S TAPADER MR M AHMED	PP, ASSAM
13	AB/1649/2024	JUBEDA HANUN AND ORS Versus THE STATE OF ASSAM	P. KALITA	PP, ASSAM
ADMISSION				
14	Crl.Pet./1242/2019 WITH LCR 1 FILE(SCANNED COPY), FIXED	RAJIB ALI Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR H DAS MS P LEKHARU	MS. P BORAH PP, ASSAM
15	Crl.Rev.P./130/2024 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR B M DEKA S YESMIN	PP, ASSAM
BAIL HEARING (BA)				
16	Bail Appln./306/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JOHIRUL ISLAM @ JOHIRUL ESLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
17	Bail Appln./603/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR S DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
18	Bail Appln./1469/2024 WITH CASE RECORD(SCANNED COPY)	ABUL HUSSAIN PARAMANIK Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR A RAHMAN R ISLAM MR. J ISLAM	PP, ASSAM
19	Bail Appln./1512/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ROSHAN SINGH AND ANR Versus THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
20	Bail Appln./1580/2024 FIXED	NITIKESH DAS Versus THE STATE OF ASSAM	MR. T DAS MS A BARUAH MR. H ALI	MR. K GOGOI(R- INFORMANT) PP, ASSAM
21	Bail Appln./1601/2024 FIXED	SIRAJUL ALOM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
22	Bail Appln./1723/2024 FIXED	SOYNAL HOQUE Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN MR. S H ZAMAN U U KHAN MR. S. ALOM	PP, ASSAM
23	Bail Appln./1730/2024 FIXED	BIKASH DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
24	Bail Appln./1749/2024 WITH OFFICE NOTE, FIXED	DIPAK DAS Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
25	Bail Appln./1755/2024 FIXED	PINKEE GUPTA Versus THE STATE OF ASSAM	MR G JALAN	PP, ASSAM
26	Bail Appln./1773/2024 FIXED	PHANINDRA KUMAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
27	Bail Appln./1775/2024 FIXED	KALAM SHEIKH Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
28	Bail Appln./1798/2024 FIXED	RUP KUMAR RABHA Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU MR A BARUAH MS D DUTTA	PP, ASSAM

BAIL HEARING

29	AB/1881/2023 FIXED	DIBYAJYOTI NATH AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
30	AB/3570/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ASAD UDDIN Versus THE STATE OF ASSAM	MS. D SINHA	PP, ASSAM
31	AB/3742/2023 WITH OFFICE NOTE, FIXED	REJAUL HOQUE @ REJAUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
32	AB/3744/2023 FIXED	ZINNAT ALI Versus THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
33	AB/156/2024 FIXED	BIHARI LAL SHARMA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
34	WITH AB/157/2024	MANOJ KUMAR AGARWALA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
35	AB/456/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ROHUL AMIN @ RUHUL AMIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR S RAHMAN MS. S PHUKAN	PP, ASSAM
36	AB/482/2024 FIXED	PANKAJ CHAUHAN AND ORS Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
37	AB/1157/2024 FIXED	BAKUL SK Versus THE STATE OF ASSAM	MR. D GOGOI MR. I BORTHAKUR	PP, ASSAM
38	AB/1179/2024 FIXED	AZHAR UDDIN Versus THE STATE OF ASSAM	SAMIM RAHMAN T A LASKAR	PP, ASSAM
39	AB/1234/2024 FIXED	UTTAM DAS AND ANR Versus THE STATE OF ASSAM	MR. M J BARUAH MR. A. ALI	PP, ASSAM
40	AB/1308/2024 FIXED	MONNAS ALI AND 7 ORS. Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM
41	AB/1349/2024 FIXED	MANOJ KUMAR DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
42	AB/1455/2024 FIXED	WAIZ UDDIN AND 9 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
43	AB/1464/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RUHUL AMIN @ RUFUL AMIN Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL MR. T SARMA R ISLAM	PP, ASSAM
44	AB/1477/2024 FIXED	NUR MAHAMMAD @ NUR MAHAMMAD ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR S ISLAM MR. J SAIKIA MR D DEKA MR. R KAMAN	PP, ASSAM
45	AB/1504/2024 FIXED	KHALEK ALI AND ANR. Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY N AHMED MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY	PP, ASSAM

46	AB/1516/2024 FIXED	DHIRAJ KALITA Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
47	AB/1517/2024 FIXED	RANJAN RAJKHOWA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. T U LASKAR MS. K L R YANTHAN MS A DAS MR. F A HASSAN MS. J GHOSH MS. C HAZARIKA	PP, ASSAM
48	AB/1536/2024 FIXED	BISHNU TALUKDAR Versus THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI MS. C M BEZBARUAH	PP, ASSAM
49	AB/1562/2024 FIXED	SURANJIT DAS CHOUDHURY @ SUJIT DAS CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY	MR. B M CHOUDHURY(INFORMANT) MR. U CHOUDHURY(INFORMANT) PP, ASSAM

ORDERS

50	Crl.A./332/2023 WITH LCR 6 FILES, FIXED	BINDESWAR TIWARI Versus THE STATE OF ASSAM	MR. S DAS MRS. R T DAS MR K DAS	MR. B RAHMAN(R-2) MR. B RAHMAN(R-2) MR J ISLAM MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) MR G DEKA(R-2) PP, ASSAM
	WITH I.A.(Crl.)/837/2023 in Crl.A./332/2023	BINDESWAR TIWARI Versus THE STATE OF ASSAM	MRS. R T DAS MR K DAS MR K DAS	MR. B RAHMAN (R-2) MR. H ALI (R-2) MR. K K PARASAR (APP) MR G DEKA(R-2) PP, ASSAM
	WITH I.A.(Crl.)/868/2023 in Crl.A./332/2023	BINDESWAR TIWARI Versus THE STATE OF ASSAM AND ANR	MR. S DAS MR K TALUKDAR	MR. B RAHMAN(R-2) MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) PP, ASSAM
51	I.A.(Crl.)/392/2024 WITH LCR 2 FILES, FIXED in Crl.Rev.P./224/2015	ON THE DEATH OF RAMAVATAR JALAN HIS LEGAL HEIRS CHIRANG JALAN Versus M/S DUTTA ELECTRICALS and ANR.	MR. K BHATTACHARJEE	MR. B D KONWAR SR. ADV.
	WITH Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH Crl.M.C./294/2015 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	
	WITH I.A.(Crl.)/539/2016 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH I.A.(Crl.)/337/2018 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS AND ANR Versus M/S ASSAM SUPPLY SYNDICATE	MRS J M KONWAR MR. R KALITA MR. R SALOI	MR. K BHATTACHARJEE
52	I.A.(Crl.)/555/2024 (AT 2:00 PM), WITH LCR 1 FILE, FIXED in Crl.Pet./929/2023	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM Versus ABUL KALAM @ ABDUL KALAM AND ANR	MR. A K TALUKDAR MR S ISLAM	PP, ASSAM

WITH
[Crl.Pet./929/2023](#)

MUSSTT. KHADIJA BEGUM @ KHADEJA
BEGAM

MR. A K TALUKDAR
MR S ISLAM

MR. A AHMED (R1)
MR. M A CHOUDHURY (R1)
PP, ASSAM (R2)

Versus

ABUL KALAM @ ABDUL KALAM AND ANR.

53 **WITH**
[Crl.Pet./235/2021](#)

ABUL KALAM @ ABDUL KALAM

MR H R A CHOUDHURY
MR. N H MAZARBHUIYAN
MR. I A HAZARIKA
MR. M A CHOUDHURY
MS. L WAJEEDA
MR. M H SAIKIA
R ALI

MR. A K TALUKDAR (R-1)
MR. S ISLAM (R-1)
MR F K R AHMED (R-1)
PP, ASSAM

Versus

MUSSTT KHADIJA BEGUM AND ANR

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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,26th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1828/2024	RAMA MAHANTA Versus THE STATE OF ASSAM	MR. A PAUL MR. H GOGOI	PP, ASSAM
2	Bail Appln./1831/2024	RAHENA BEGOM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
3	Bail Appln./1833/2024	MD. HUSSAIN AHMED Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	PP, ASSAM
4	Bail Appln./1834/2024	BHUTTU KHAN Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
5	Bail Appln./1835/2024	HASHEM ALI PARAMANIK @ HASHEM ALI PARAMANIK Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
6	Bail Appln./1842/2024	NILAKANTA PEGU Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR R CHETRY	PP, ASSAM
7	Bail Appln./1850/2024	ROSHAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
MOTION				
8	Crl.Rev.P./239/2024	DAITHUN GOYARI Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY MS T NANDI	PP, ASSAM
9	Crl.Rev.P./240/2024	SURAJ PRADHAN Versus THE STATE OF ASSAM AND ANR	MS M HAZARIKA MS. S NEWAR	PP, ASSAM
10	Crl.Rev.P./241/2024	PITURAM BARMAN Versus CHAMPA BARMAN	MR. B J MUKHERJEE MS R SAHA	
11	Crl.Rev.P./242/2024	NUHU DAIMARI Versus THE STATE OF ASSAM	RAJU DEURI MR. S K DEORI	PP, ASSAM

12	Crl.Pet./649/2024	KISHOR KUMAR SARMA Versus THE STATE OF ASSAM AND ANR	MR. S P SHARMA	PP, ASSAM
13	Crl.Pet./734/2024	ALA UDDIN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M S MAZUMDER	PP, ASSAM
14	Crl.Pet./735/2024	AJIJUR RAHMAN @ AZIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
15	Crl.Pet./736/2024	HARINARAYAN RAY Versus SMTI. HIMANI RAY	MR. A M AHMED P. GHOSH	
16	AB/1638/2024	ANJAN SINGHA Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
17	AB/1646/2024	PANKAJ KALITA @ PISLA Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY MS. D SARMA	PP, ASSAM
18	AB/1648/2024	APURBA CHOUDHURY Versus THE STATE OF ASSAM	MR. N ALAM MR K JAIN S A BAKHTIAR	PP, ASSAM
ADMISSION				
19	Crl.A./198/2024	NILKAMAL RISHI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. F A HASSAN MR. A K DAS	PP, ASSAM
	WITH I.A.(Crl.)/590/2024 in Crl.A./198/2024	NILKAMAL RISHI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. F A HASSAN MR. A K DAS	PP, ASSAM
20	Crl.Pet./608/2024 WITH LCR 2 FILES(SCANNED COPY), B/O	AKHLAI UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./3455/2023 WITH CASE RECORD(SCANNED COPY)	FILTER KALITA Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
22	Bail Appln./4429/2023 WITH CASE RECORD(SCANNED COPY)	SEIKHONGAM HAOKIP Versus THE UNION OF INDIA	M K BORAH MS. P. KASHYAP	SC, NCB
23	Bail Appln./4501/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FIZUR ALI @ MOON ALI Versus THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	MS P DAS (AMICUS CURIAE) PP, ASSAM
24	Bail Appln./389/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABRAR @ ABRAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
25	Bail Appln./434/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANIL YADAV Versus UNION OF INDIA AND ANR.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NCB
26	Bail Appln./1044/2024 WITH OFFICE NOTE, B/O	AMIT KUMAR Versus UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	SC, NCB
27	Bail Appln./1131/2024 WITH CASE RECORD(SCANNED COPY)	MD. MUHAMMAD NADEER @ NAHEED KHAN @ NADEER Versus THE STATE OF ASSAM AND ANR.	MR. M HUSSAIN MR. K KALITA MR. P DUTTA	PP, ASSAM
28	Bail Appln./1257/2024 FIXED	EYARAN BIBI Versus THE STATE OF ASSAM	MR. M H LASKAR M. HOSSAIN MD. ABU LAISE	PP, ASSAM
29	Bail Appln./1290/2024 WITH CASE RECORD(SCANNED COPY)	BIJAY GUPTA Versus THE NCB	MR. N DUBEY MS. M DAIMARY MS M AHMED	SC, NCB

30	Bail Appln./1559/2024 WITH OFFICE NOTE, FIXED	DALIM SHEIKH Versus THE STATE OF ASSAM	MR S S ALI MR. M HUSSAIN S W HUSSAIN	PP, ASSAM
31	Bail Appln./1619/2024	NUR ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN U U KHAN MR. S. ALOM	PP, ASSAM
32	Bail Appln./1658/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SANJOY DEBBARMA Versus THE UNION OF INDIA	MR. S CHETIA	SC, NCB
33	Bail Appln./1659/2024 FIXED	SARIP ALI Versus THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
34	Bail Appln./1691/2024 WITH OFFICE NOTE, FIXED	INDRAJIT RABHA Versus THE STATE OF ASSAM AND ANR.	M DEKA MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM

BAIL HEARING

35	AB/384/2024 WITH OFFICE NOTE, FIXED	MD ABUL JALIL @ JALIL UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	ALHAJJ I UDDIN (R-2) MR B CHOUDHURY (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
36	AB/589/2024 FIXED	NUR HUSSAIN ALI Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, EXCISE DEPTT.
37	AB/757/2024 FIXED	SAMSUL HAQUE LASKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. T A CHOUDHURY S SOHAIL	PP, ASSAM
38	AB/930/2024 FIXED	IBRAHIM ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A SARMA	PP, ASSAM
39	AB/1023/2024 FIXED	SAINUDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. A HUDA	PP, ASSAM
40	AB/1221/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SULTAN HUSSAIN @ SULTAN UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
41	AB/1254/2024 FIXED	DR NAZRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
42	AB/1255/2024 FIXED	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
43	AB/1399/2024 FIXED	ABUL KASEM @ KASEM ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM
44	AB/1552/2024 FIXED	ABUL KALAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

ORDERS

45	Crl.Pet./679/2024 FIXED	MD. H M MURTAZA LASKAR Versus EUREKA MULTI DEVELOPER	MR. U N CHATTRY MR. O LASKAR	
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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,26th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./190/2024	YAHIIYA KHAN Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
2	Bail Appln./915/2024	SAGAR DHUNGANA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
3	Bail Appln./1339/2024	BODIOT ZAMAN @ BODIOR ZAMAN Versus THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
4	Bail Appln./1439/2024	GOPAL BASUMATARY Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS MR D J NATH	PP, ASSAM
MOTION (BA)				
5	Bail Appln./1803/2024 FIXED.	EUSUF ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
6	Bail Appln./1819/2024	NUR MAHAMMAD @ NUR MOHAMMAD AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
7	Bail Appln./1827/2024	MD. CHAND MIYA AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM
8	Bail Appln./1830/2024	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI S DAS	PP, ASSAM
9	Bail Appln./1832/2024	DINGSANG K SANGMA @ DINGSAN SANGMA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
10	Bail Appln./1846/2024	JAYDEEP SINGH Versus THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM

MOTION

11	Crl.Rev.P./224/2024 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. V K CHANDAK DR. T KALITA MR P K DAS MR A RAZZAK	PP, ASSAM
12	Crl.Rev.P./227/2024 FIXED	HASEN ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
13	Crl.Rev.P./233/2024 FIXED	KARUNA KALITA AND 2 ORS Versus JANA KI DEKA	MR A C SARMAH MR G BHARADWAJ MR B DEORI MR N BRAHMA	
14	Crl.Rev.P./243/2024	CHESONG ENGHI Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	PP, ASSAM
	WITH I.A.(Crl.)/592/2024 in Crl.Rev.P./243/2024	CHESONG ENGHI Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	PP, ASSAM
15	Crl.Pet./457/2024	BISWAJYOTI DEB ROY Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR M Z SHAH	PP, ASSAM
16	Crl.Pet./715/2024	JULHAS ALI @ JULU Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
17	Crl.Pet./737/2024	BANAJIT PATWARI AND ANR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
18	Crl.Pet./738/2024	HARINARAYAN RAY Versus SMTI. HIMANI RAY	MR. A M AHMED P. GHOSH	
19	Crl.Pet./739/2024	ASIF ALI MIR Versus THE STATE OF ASSAM AND ANR	MS. M DEV MS P DEB MS N DEB	PP, ASSAM
20	AB/1535/2024 FIXED	BABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM
21	AB/1574/2024 B/O	ABDUL LATIF ALI Versus THE STATE OF ASSAM	MR. DILIP DEY MR. N ALI	PP, ASSAM
22	AB/1635/2024	ROFIKUL HAQUE Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
23	AB/1636/2024	GANESH PATHAK AND ANR Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
24	AB/1640/2024	DHARMA DEKA Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	PP, ASSAM
25	AB/1644/2024	RAJESH KALITA Versus THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM
ADMISSION				
26	CRL.A(J)/26/2024	RATNA JYOTI SAIKIA Versus THE STATE OF ASSAM		PP, ASSAM
BAIL HEARING (BA)				
27	Bail Appln./2914/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD MOSTAFA ALAM @ MOSTAFA SK Versus THE STATE OF ASSAM	MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
28	Bail Appln./2998/2023 WITH CASE RECORD(SCANNED COPY), FIXED	NUR ALOM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM

29	Bail Appln./343/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GAUTAM SAHA AND ANR. Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	
30	Bail Appln./509/2024 WITH CASE RECORD(SCANNED COPY), FIXED	FOKIRUL ISLAM @ ASLAM Versus THE UNION OF INDIA (DRI)	MR. C K NATH MR. S MUNIR	SC, DRI MR. S C KEYAL
31	Bail Appln./556/2024 WITH CASE RECORD(SCANNED COPY), B/O	TAHIR ALI AND ANR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
32	Bail Appln./562/2024 WITH CASE RECORD(SCANNED COPY), B/O	JABIR HUSSAIN Versus THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
33	Bail Appln./1428/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANITA ROY Versus THE STATE OF ASSAM	MR B P BORAH J DASGUPTA MR P J DUTTA	PP, ASSAM
34	Bail Appln./1504/2024 WITH CASE RECORD(SCANNED COPY) , OFFICE NOTE, FIXED	GURDEEP SINGH Versus UNION OF INDIA	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	SC, NCB
35	Bail Appln./1517/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GIAS UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
36	Bail Appln./1529/2024 FIXED	JATIN SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A KHAN(R-2) PP, ASSAM
37	Bail Appln./1547/2024 FIXED	LITON DAS AND ANR. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM	PP, ASSAM
38	Bail Appln./1654/2024 FIXED	NABI HUSSAIN Versus THE STATE OF ASSAM	MR S DEWRI MR A DEKA	PP, ASSAM
39	Bail Appln./1655/2024 FIXED	MOTIOR RAHMAN @ MOTIBAR Versus THE STATE OF ASSAM AND ANR	MRS R BEGUM MR R A AHMED MR M AHMED	PP, ASSAM
40	Bail Appln./1687/2024 WITH OFFICE NOTE, FIXED	ASUR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY	PP, ASSAM
41	Bail Appln./1688/2024 FIXED	RAZZAK ALI @ REJAUL ALI Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN MR H A RASHID MR A MALEK	PP, ASSAM
42	Bail Appln./1703/2024 FIXED	JJARUL HAQUE AND ANR Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
43	Bail Appln./1751/2024 FIXED	DIPANGKAR DAS Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
44	Bail Appln./1753/2024 FIXED	MANIR UDDIN BARBHUIYA @ MANIRUDDIN BORBHUYAN @ MANIRUDDIN BARBHUYAN Versus THE STATE OF ASSAM	MR H GUPTA MR. FIRUZ KHAN MR H DAS MR Y. BARBHUIYA	PP, ASSAM
45	Bail Appln./1757/2024 FIXED	SWAPNA MEDHI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

BAIL HEARING

46	AB/984/2024 WITH OFFICE NOTE, FIXED	BHUDEV PAUL Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
47	AB/1045/2024 WITH OFFICE NOTE, FIXED	ASMAT ALI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM

48	AB/1072/2024 B/O	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
49	AB/1211/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ESMAIL ALI Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
50	AB/1213/2024	ANISUR RAHMAN Versus THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM
51	AB/1261/2024 FIXED	RAJJAK ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
52	AB/1302/2024 FIXED	HARI PRASAD PANDIYA Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	PP, ASSAM
53	AB/1369/2024 FIXED	RAHUL KR DUTTA @ RAHUL DUTTA Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
54	AB/1547/2024 FIXED	ABDUL HANNAN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	PP, ASSAM
55	AB/1569/2024 WITH OFFICE NOTE, FIXED	ANANDA CH. SHILL @ ANANDA SHILL Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,26th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/3745/2013 PART-HEARD, BY SLIP	PACHIMDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM MR.JUNM LASKAR
	WITH MC/2494/2013 in WP(C)/3745/2013	PACHIMDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
2	WP(C)/3742/2013	MAJPARA AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
	WITH WP(C)/3743/2013	DHEKENABORI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
4	WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
	WITH MC/2493/2013 in WP(C)/3744/2013	BATAKUCHI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
5	WP(C)/3746/2013	PUBDHULI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM
	WITH WP(C)/3747/2013	NOWAMATI AJONAJATI SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 4 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA	GA, ASSAM

7	WITH WP(C)/4856/2013	KOIMARI AWARBHA SURAKSHA SAMITY Versus THE STATE OF ASSAM AND 5 ORS	MR. A CHAMUAH MS.S GOGOI MR.P P BORTHAKUR	GA, ASSAM SC, S E C
8	WITH WP(C)/4914/2013	NON-RABHA CO-ORDINATION FORUM and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.M U MONDAL MR.M HUSSAIN MR.A WAHAB MR.H R AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC
9	WP(C)/196/2016 FIXED	RANGAN KR. NATH Versus THE UNION OF INDIA and 2 ORS	MR.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	C.G.C. MR.G PEGU(R-1 - 3) ASSTT.S.G.I.
10	WP(C)/701/2016	RUPJYOTI BORA and 2 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. M K CHOUDHURY MR. N BARUAH MR. A BARKAKATI MR. T N SRINIVASAN	MR. H BURAGOHAIN MR. Y S MANNAN MR. A THAKUR SC, FINANCE SC, PERSONNEL DEPT. SC, PWD SC, PWD (ROADS)
11	WITH WP(C)/6304/2015	THE ASSAM P.W.D. ENGINEERING SERVICE ASSOCIATION Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MR.K DAS	MR.D K DAS SC, PWD (ROADS) SC, PERSONNEL DEPT. SC, FINANCE MRH BETALA SC, PWD (NH)
<u>ORDER NO STEPS</u>				
12	WP(C)/4322/2016	MRIDUL TALUKDAR and 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.M DUTTA MS.E BHARALI	SC, FOREST
13	WITH WP(C)/4156/2016	FARUK AHMED MAZUMDER and 5 ORS Versus THE STATE OF ASSAM AND 155 ORS	MR.M A I HUSSAIN MRA R BHUYAN	GA, ASSAM SC, FOREST MR. R K BORAH MR. R PHUKAN
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
14	I.A.(Civil)/1178/2024 in WP(C)/3987/2022	RUNUMEE DAS Versus THE STATE OF ASSAM AND ORS	MRS A SAIKIA MS. U SAUD	GA, ASSAM
	WITH WP(C)/3987/2022	JYOTISH CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, AG SC, P H E
<u>ADMISSION</u>				
15	WP(C)/1204/2017 FIXED	ABDUL JABBAR Versus THE F. C. I. and 3 ORS.	MR.SHEKHAR CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	MR. S K CHAKRABORTY MRS.R DEVISC, F.C.I.
16	WP(C)/6013/2017	MONTU HUSSIAN Versus THE STATE OF ASSAM AND ANR	MR. B SARMA MRS.S P HUSSAIN MR.S A AHMED	GA, ASSAM MS. M BHATTACHARJEE, SC, GHY. DEV. DEPTT. MS. S KHOUND
17	WP(C)/7674/2017	BHADRESWAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MS.N S THAKURIA MR. S AHMED MD Y ALI MR.G K THAKURIA	MR.B GOGOI SC, HEALTH
18	WP(C)/1761/2019 BY SLIP	MAINUR ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. K K DEY MR V K BAROOAH	MR. P. N. GOSWAMI (SC, FOREST DEPARTMENT) MR. S BISWAS (SC, FOREST DEPT. ADDL. AG, ASSAM
19	WP(C)/3815/2020	JAYDEB KR. NATH AND 17 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, WATER RESOURCE SC, PERSONAL DEPT.

20	WP(C)/5116/2020	NUR MOHAMMAD Versus THE STATE OF ASSAM AND 4 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SC, PNRD GA, ASSAM SC, AG
	WITH			
21	WP(C)/7422/2017	NUR MOHAMMAD Versus THE STATE OF ASSAM and 4 ORS.	MR. P N GOSWAMI MS. M D BORAH MR. I KALITA MR. K P PATHAK	SC, PNRD GA, ASSAM
22	WP(C)/1833/2021	DHANSIRI VALLEY PROJECT OIL AND NATURAL GAS COMMISSION WORKERS ASSOCIATION AND ANR Versus OIL AND NATURAL GAS COMMISSION AND 4 ORS	MR. S S GOSWAMI MS. R DEKA	MS. N K DEVI (r-1 to 4) MR. N ANIX SINGH (r-1 to 4) ASSTT.S.G.I.
23	WP(C)/2899/2021 FIXED	SMTI BOGI @ KUNKUNI BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS	MS P BARUAH MR. D C C PHUKAN T KAKATI	GA, ASSAM MR. U J SAIKIA (R-2 & 3) MS. N SAIKIA (R-3) S BARO (R-3) SC, F.T
24	WP(C)/3901/2021	SACHINDRA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. K SARMA (R-4) MR. S K MEDHI MR. B J TALUKDAR (R-4) ASSTT.S.G.I.
25	WP(C)/5706/2021 B/O	RAFIQUL ISLAM AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, FOREST SC, FINANCE
26	WP(C)/6581/2021 FIXED	SABITA BRAHMA Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 6 ORS.	MR B M DEKA MR M P DEKA MS D MAHANTA	SC, APDCL
27	WP(C)/2559/2022 FIXED	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	MR. C.S. HAZARIKA, GA, ASSAM MR. R.K. TALUKDAR, SC, AG SC, HEALTH SC, FINANCE DEPTT.
28	WP(C)/2733/2022 FIXED	NABAJYOTI KAKATI AND ANR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 4 ORS	MR J ABEDIN MD. A J ATIA MS A H ATIA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD
	WITH I.A.(Civil)/1947/2024 in WP(C)/2733/2022			
29	WP(C)/2790/2022	THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 4 ORS Versus NABAJYOTI KAKATI AND ANR BHABENDRA KUMAR BAISHYA AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD MR. M DUTTA MR. M ISLAM	MD. A J ATIA SC, P AND R.D. GA, ASSAM SC, FINANCE
30	WP(C)/169/2023 FIXED	JHARNA PATGIRI Versus THE STATE OF ASSAM AND 7 ORS	MS. S DOLEY MS. M K SHARMA	GA, ASSAM SC, AG MR. S K MEDHI (R-6,7) SC, FINANCE
31	WP(C)/1468/2023 FIXED	MARAB UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR N SARMA MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	SC, P AND R.D. GA, ASSAM
32	WP(C)/2108/2023 FIXED	BHUPATI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, P AND R.D. MS. M D BORAH, GOVT. ADVOCATE, (RESPONDENT NO. 2)

33	WP(C)/3116/2023 FIXED	LALSAWMLIANI Versus THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR D MAHANTA	SC, AG MR. A HASAN, (R-5) SC, EDU MR. R AHMED, (R-3) MS. P. NAIDING, SC, DIMA HASAO AUTONOMOUS COUNCIL, (R-2,4) GA, ASSAM
34	WP(C)/3520/2023 FIXED	SUSHILA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR D C NATH MR. M MONDAL	
35	WP(C)/3635/2023 B/O	MANIKA BHUYAN Versus THE UNION OF INDIA AND 2 ORS	MR. U SAIKIA MR. S D ROY MS K DEKA B DAS	MR. S SAHU (r-3) MS A ROY (r-3) DY.S.G.I.
36	WP(C)/5534/2023 B/O	SMTI RINA SINGH DUWARAH Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	SC, CO OP GA, ASSAM SC, K A A C SC, FINANCE
37	WP(C)/5807/2023	GANESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	MR. R DHAR (R-1 TO R-5) SC, PWD
38	WP(C)/6693/2023	LUKU KALITA Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	DR G J SHARMA MR C M KIKON	SC, APDCL
39	WP(C)/1544/2024	DIGANTA KAKATI Versus THE STATE OF ASSAM AND 6 ORS.	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM SC, FINANCE
40	WP(C)/1587/2024	CHANDAN JYOTI HAZARIKA Versus THE STATE OF ASSAM AND 9 ORS	MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
41	WP(C)/1590/2024	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE Versus THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM
42	WP(C)/2188/2024 B/O	MD. ABDUL HANNAN RAJBARBHUIYA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	MR. K GOGOI DY.S.G.I.
ORDERS				
43	WP(C)/5132/2014 WITH OFFICE NOTE	MANOJ KUMAR DAS Versus ASSAM MINERAL DEVELOPMENT CORPORATION LTD. and 4 ORS	MR S KHOUND MR. P NEOG MR.K DAS	MR.M K MISRA(R-1 to 3) MR.M MAHANTAR- 1 to 3 MR.M CHOUDHURY(Sr.Adv.)(R- 1 to 3) MR. P K MUNIR (R5) MR.B KALITA(R-1 to 3)
44	Cont.Cas(C)/70/2018 BY SLIP	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
45	WP(C)/5688/2019	KIRAN KHAHLARY AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R SARMA MR. A NARZARI (P-1, 2)	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC. BTC
WITH				
46	WP(C)/7171/2017	BISWANATH WARY Versus THE STATE OF ASSAM and 6 ORS.	MR.R S CHAUHAN	GA, ASSAM MR. R SARMA (R6,R7) MR. A NARZARI (R6, R7) MS. S T BOKTH (R6, R7) SC, BTC
WITH				
	I.A.(Civil)/2455/2019 in WP(C)/7171/2017	KIRAN KHAHLARY Versus BISWANATH WARY AND 5 ORS	MR. R SARMA	MR. R S CHOUHAN

47	WITH WP(C)/7686/2017	MINA BARMAN Versus THE STATE OF ASSAM and 5 ORS.	MR.R S CHAUHAN	GA, ASSAM MR. A NARZARI (R-7) SC, BTC
48	Cont.Cas(C)/395/2020	HASNIN SHAMINA SAYYID Versus SAMIR KUMAR SINHA AND ORS	NISHAT SAYYID MS P AGARWAL MR I HASIEB	MR. D SAIKIA MR A CHALIHA MR B GOGOI
49	Cont.Cas(C)/6/2022	VIR ANIRUDH PRATAP DESHMUKH Versus ANURAG GOEL, IAS AND 7 ORS	MR S SARMA	MR. D SAIKIA (r-2,6) MR. D P BORAH (r-6) MR. B GOGOI (r-2,6) MR A CHALIHA (r-2,6) MR M BHUYAN (r-2,6)
50	Cont.Cas(C)/25/2022	WAZED ALI Versus JOLLY DAS BRAHMA AND 6 ORS.	MR Z HUSSAIN MR. M HOQUE	MR. M NATH MR. M NATH MR. A BHATTACHARJEE MR. A BHATTACHARJEE
51	Cont.Cas(C)/75/2022	SONSING HANSE Versus MUKUL KUMAR SAIKIA, ACS AND ANR	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	
52	Cont.Cas(C)/150/2022	PITAMBAR MISHRA Versus SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MR. B GOGOI MR P NAYAK MS T WAPANGLA MS. M DAS
53	Cont.Cas(C)/357/2022	GANESH HALAY AND 4 ORS. Versus NIRAJ VERMA, IAS AND ANR.	MR. D DAS SR. ADV R SARMAH MR H K NATH	MR. P N GOSWAMI (r-1,2) MR B CHOUDHURY (r-1,2) MR. K P PATHAK (r-1,2)
54	Cont.Cas(C)/404/2023	BIREN SARMAH Versus SMTI. MINAKSHI DAS NATH, A.C.S. AND ANR	MR. S S BAROOAH	MR. B SARMA (R-2) MS. M BHATTACHARJEE (R1) MR. R SARMA (R-2) MR A DEY (R-2)
55	Cont.Cas(C)/438/2023	BINOD SAIKIA Versus PABAN KUMAR BORTHAKUR AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR S GAUTAM M R Sharma	MS. D S NEOG (r-2) MS. M DEVI (R-1) MR. A DAS (R-1)
56	Cont.Cas(C)/716/2023 FIXED	BIJON HAPILA Versus DIGANTA KUMAR BARUAH AND 7 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	MR. P N GOSWAMI (R-1,2,3) MR. B GOGOI(r-7) MR P NAYAK(r-7) MR R M DAS (r-4,5,6) MR. C SHARMA (r-4,5,6) MR. D GOGOI (r-8) MR A CHALIHA(r-7) D JAIN (r-4,5,6) MS. M KALITA(R-1,2,3,8)
57	WP(C)/6278/2023	RAM MOHAN HAZARIKA AND 5 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR B M DEKA S YESMIN MR P R SARMA MR D MEDHI P. NAIDING	MR. K N CHOUDHURY (R8, R9) MR. S S ROY (r-1) MISS. R R KAKATI (R8, R9) MS N MAHANTA (R8, R9) N GAUTAM (R8, R9) DY.S.G.I. MS SABINA AHMED (R8, R9) SC, I O C
58	Review.Pet./99/2024 CAVT. NO.04352/024, WITH CAVT. 435/2024, WITH WP(C)/479/2013 (D/O)	THE NORTH EASTERN REGIONAL INSTITUTE OF WATER AND LAND MANAGEMENT AND 2 ORS. Versus MAMONI BORAH AND 2 ORS.	MR. R K D CHOUDHURY	MR. M K CHOUDHURY MR. M SARMA FOR CAVEATOR
59	Cont.Cas(C)/101/2024	JESMIN BEGUM Versus RABI KALITA	MR P H KONWAR	
60	I.A.(Civil)/111/2024 in WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANAR P BORAH	GA, ASSAM SC, AFDC

WITH
[WP\(C\)/5534/2022](#)

HEMANTA HAZARIKA AND 14 ORS
Versus
THE STATE OF ASSAM AND 2 ORS

MR. N J KHATANIAR
MR. N J KHATANIAR

GA, ASSAM
SC, AFDC

61 **WITH**
[WP\(C\)/5875/2022](#)

PRIYANKA BHARALI AND 17 ORS
Versus
THE STATE OF ASSAM AND 3 ORS

MR. B D KONWAR SR. ADV.
MR H AGARWAL
MR J SINGH
MS. D BRAHMA

SC, AFDC
SC, WATER RESOURCE

62 **WITH**
[WP\(C\)/6401/2022](#)

MANIKA DAS AND 10 ORS
Versus
THE STATE OF ASSAM AND 3 ORS

MR. B D KONWAR SR. ADV.
MR. R KALITA
MR H AGARWAL
MR J SINGH
MS. D BRAHMA
MR P DOLEY

GA, ASSAM
SC, AFDC

63 [WP\(C\)/2564/2024](#)

AJIT DAKUA
Versus
THE STATE OF ASSAM AND 6 ORS

MR. S NEOG
MS. S G BARUAH
MR. B BORGHAIN
MR B SAIKIA

GA, ASSAM
MR. S R GOGOI (R-7)
MS B DUTTA (R-7)
MR. C SARMAH (R-7)
J SAIKIA (R-7)
SC, REVENUE

HEARING

64 [WP\(C\)/5839/2023](#)
FIXED

APOORV ADITYA
Versus
THE UNION OF INDIA AND 5 ORS.

MR. B J MUKHERJEE
MS R SAHA

MRS. R DEVI
DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,26th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH - IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2703/2024 FIXED	BHUPENDRA GOSWAMI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. B C DAS MR. S H RAHMAN MR. M AHMED	SC, CO OP
2	WP(C)/2943/2024 FIXED	M/S RAKIBUL ISLAM AND ANR Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA MR J MAHANTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
3	WP(C)/2998/2024 FIXED	MOUSUMI BEGUM Versus THE STATE OF ASSAM AND 10 ORS.	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM
4	WP(C)/3090/2024 FIXED	ON THE DEATH OF NEPAL CH DEY HIS LEGAL HEIRS DAYAL CH DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MR. A. ALI	GA, ASSAM SC, REVENUE
5	WP(C)/3096/2024 FIXED	RAJA SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE
6	WP(C)/3235/2024	MD. SULTAN ALI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM SC, REVENUE
7	WP(C)/3240/2024	SUKANTA BISWAS Versus THE STATE OF ASSAM AND 2 ORS	MR. A ALI MR. Y ALI	SC, GMC
8	WP(C)/3252/2024	LALIT DUARAH Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, REVENUE
9	WP(C)/3253/2024	MD. SYED SIRAZUL ISLAM Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
10	WP(C)/3255/2024	SANJIB KAKATY Versus THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
11	WP(C)/3256/2024	RAJAT BORTHAKUR AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A CHETRY MR S R A NASER MR S AHMED	GA, ASSAM

12	WP(C)/3258/2024	MAHESWAR PRASAD Versus THE STATE OF ASSAM AND 8 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	GA, ASSAM SC, REVENUE SC, FOREST
13	WP(C)/3260/2024	NIRANJAN KAKATI Versus THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
ADMISSION				
14	WP(C)/5395/2018 (FOR DISMISSAL), FIXED	CENTRAL BANK OF INDIA AND ANR. Versus M/S. A.K. MULTITRADE (INDIA) PVT. LTD. AND 4 ORS	MR. M SHARMA	MR. O P BHATI (R-6 to 12) MR. P SARMA (R-6 to 12) MR. T C DAS(R-6 to 12) MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MR. S U AHMED MR. S J SARMAH (R2) M K GOGOI (R-6 to 12) MS R P AHMED A R HAZARIKA
WITH				
15	WP(C)/2545/2020	M/S. A.K.MULTITRADE (INDIA) PVT. LTD. Versus CENTRAL BANK OF INDIA AND ANR.	MR. R PHUKAN MR. S U AHMED MS R P AHMED A R HAZARIKA	MR. M SHARMA (R-1,2) MS. S YASMIN (R-1,2)
16	WP(C)/7421/2018 FIXED	SHEIKH NOOR ISLAM Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 4 ORS.	MR. P BORAH MR. S BISWAS MS. J KAKOTI	MS M HAZARIKA MR. A C SARMA (R5) MR. S BORA MR. B HALDAR (R5) MR G BHARADWAJ (R5) SC, G M D A SC, GMC
17	WP(C)/7813/2018 FIXED, WITH WP(C)/7783/2018 (D/O), WP(C)/7807/2018 (D/O), WP(C)/7829/2018 (D/O)	JITEN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. M SAIKIA MR. N J GOGOI MS. P TAMULI	GA, ASSAM SC, FINANCE
18	WP(C)/5559/2019 (FOR DISMISSAL), FIXED	SAHIDUL ISLAM AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. H MAZUMDER	GA, ASSAM MR. P SUNDI SC. REVENUE
WITH				
19	WP(C)/5666/2019	ABDUL SAHID @ SAHID ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. N. BORAH MR. H. MAZUMDER	GA, ASSAM SC. REVENUE
WITH				
20	WP(C)/5668/2019	ABDUL RASHID @ RASHID ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, REVENUE
WITH				
21	WP(C)/5670/2019	FAKAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, REVENUE
WITH				
22	WP(C)/5673/2019	HABIBULLAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, REVENUE
WITH				
23	WP(C)/5674/2019	FAIZUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, REVENUE
WITH				
24	WP(C)/5677/2019	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR. H MAZUMDER	MR. H MAZUMDER SC, REVENUE
WITH				
25	WP(C)/5680/2019	HANIF ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, REVENUE

26	WP(C)/9470/2019 FIXED	INDRESWAR KEUT Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. P P DUTTA MR T GOGOI MR B S DEKA	GA, ASSAM SC, NHIDC SC, REVENUE
27	WP(C)/4034/2021 (FOR DISMISSAL), FIXED	THE HATIDHURA BAZAR COMMITTEE AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR S N SARMA SENIOR ADVOCATE MR. R ISLAM	SC, PNRD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
28	WP(C)/4403/2021 FIXED	GOLAP BORO AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MS. P DAS	GA, ASSAM SC, REVENUE SC, G M D A SC, PWD
29	WP(C)/2283/2022 (FOR DISMISSAL), FIXED	M/S BN INFRAPROJECTS LLP Versus THE UNION OF INDIA AND 4 ORS	MR SISHIR DUTTA MR. T BAIDYA MS. C DEVI	MR. K GOGOI ASSTT.S.G.I.
30	WP(C)/2284/2022 (FOR DISMISSAL), FIXED	M/S B N INFRAPROJECTS LLP Versus THE UNION OF INDIA AND 4 ORS	MR SISHIR DUTTA MR. T BAIDYA MS. C DEVI	MR. K GOGOI ASSTT.S.G.I.
31	WP(C)/8426/2022 FIXED	BALEN KALITA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/844/2023 in WP(C)/8426/2022	BALEN KALITA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/1365/2023 in WP(C)/8426/2022	BALEN KALITA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MR. A K DAS	GA, ASSAM SC, RAILWAY SC, REVENUE
32	WP(C)/1567/2023 FIXED	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR R SHARMA PETITIONER IN PERSON (MR. B. BUCHA)	MR. K N CHOUDHURY (R-5) GA, ASSAM MR. B D DEKA (R-5) MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5)
	WITH I.A.(Civil)/2168/2023 in WP(C)/1567/2023	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON (MR. B. BUCHA)	GA, ASSAM
	WITH I.A.(Civil)/1010/2024 in WP(C)/1567/2023	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.		GA, ASSAM N CHAUDHURY (R-5)
33	WP(C)/4112/2023 B/O	HASNA BIBI Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE SC, FINANCE
34	WP(C)/5118/2023 (FOR DISMISSAL), FIXED	KRISHNA KUMARI KHANAL Versus THE UNION OF INDIA AND 7 ORS	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI MS V.SHOHE	GA, ASSAM MR. R BORPUJARI MS. B SARMA DY.S.G.I.
35	WP(C)/5309/2023	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD Versus OIL INDIA LIMITED AND 2 ORS	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. R K BHATRA (r-3) MS P HUJURI (r-3) SC, OIL
36	WP(C)/3697/2023	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD., Versus OIL INDIA LIMITED (OIL) AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL
37	WP(C)/5677/2023 FIXED	CHAIFUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR S HOQUE M ISLAM	SC, FOREST

38	WP(C)/6351/2023 (FOR DISMISSAL), FIXED	NAJU @ NARJURA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MS. D J BORAH MRS. R RONGMEI MS. S DEVI	GA, ASSAM SC, REVENUE SC, FINANCE
39	WP(C)/6376/2023 FIXED	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DHANUKA	GA, ASSAM MR. D MOZUMDER(r-1) MR GAURAV R DUTTA MR. D MAZUMDAR
40	WP(C)/7151/2023 FIXED	M/S TRADECOM AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR H BETALA MR C KUMAR	SC, GST MR. B CHOUDHURY DY.S.G.I.
41	WP(C)/7348/2023 FIXED	SEEMA CHAKRABORTY AND ANR Versus UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	GA, ASSAM MRS. A GAYAN DY.S.G.I. SC, HEALTH
42	WP(C)/7553/2023 FIXED	KUMUD GOALA Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM MR. S P CHOUDHURY MR. S P CHOUDHURY MR K BISWAKARMA (r-3) MS B DEVI (R-3,4) MS. M BORA (r-3) MS. M BORA (r-3) SC, REVENUE
43	Arb.P./18/2024 FIXED	M/S B. B. ELECTRICALS Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.
44	WP(C)/319/2024 (FOR DISMISSAL), FIXED	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
45	WITH WP(C)/6053/2023	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
46	WP(C)/1001/2024 FIXED	MD. MUSTAFA AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.
47	WP(C)/1076/2024 FIXED	UNION OF INDIA AND 2 ORS Versus M/S GSR VENTURES PRIVATE LIMITED	MR H GUPTA	DR. A SARAF MR. Z ISLAM OTOLI KITS MR P K BORA B SARMA MR. G. DUTTATRAY
48	WP(C)/1475/2024 B/O	PADMABATI MAHANTA AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR H BARUAH MR P BORAH MR P P PHUKAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
49	WP(C)/1476/2024 FIXED	AYUB UDDIN LASKAR AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR H I CHOUDHURY MR REZABUL HOQUE	SC, CO OP MS. S PARVEEN (R-6) G UDDIN (r-5) P ADHIKARI (r-5) MR. N BARUAH (R-6) MR A K AZAD (r-5)
50	WP(C)/1679/2024 FIXED	PARESH KUMAR CHUTIA @ PORESH KUMAR CHUTIA @ PORESH CHUTIA Versus THE INSURANCE OMBUDSMAN AND ANR	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	MR S DAS (R-2) P J DAS (R-2)
51	WP(C)/2007/2024 FIXED	PASUPATI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA	SC, HEALTH
52	WP(C)/2571/2024 FIXED	MUKUL BORAH Versus UNION OF INDIA AND 5 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

ORDERS

53	Cont.Cas(C)/459/2023 B/O	BHANU BAISHYA Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MR. W RAHMAN	MR. D SAIKIA MS. P R MAHANTA MR. R BORPUJARI
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54	Cont.Cas(C)/541/2023 B/O	SULEKA AHMED Versus AAYUSH GARG, IAS	MR. W RAHMAN MR M RAHMAN	
55	WP(C)/4105/2023 FIXED	IMAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR. M ALI MR. R ISLAM MR J. ISLAM	GA, ASSAM SC, REVENUE
56	WP(C)/6633/2023 FIXED, WITH OFFICE NOTE	PABITRA PRAN SAIKIA Versus UNION BANK OF INDIA AND 2 ORS.	MR. D SARAF	MR. M SHARMA (R1) MR G BORDOLOI (R-3) MR. S HAZARIKA(R-3) MS. S YASMIN (R1) MS. J BURAGOHAIN (R-3) MR. A METO (R-3) S ACHUMI(R-3) SC, UBI
57	WITH WP(C)/4961/2018	SUBHASH SINGH Versus UNION BANK OF INDIA AND 3 ORS.	MR. B D DEKA MR. S HAZARIKA S ACHUMI MR. G BORDOLOI	MR. K K BHATRA (R1) MR. R K BHATRA (R1) MR. P M TALUKDAR (R2) MR. R BAISHYA (R2) MR. D SARAF (R-2) MR. S S GUPTA (R-2) MR. R RABHA (R1) MS RIMPI DUTTA (R1)
58	Cont.Cas(C)/2/2024	TURESWAR SAIKIA AND 4 ORS. Versus PABANKUMAR BORTHAKUR AND ORS.	MS. D SONOWAL	MR. R BORPUJARI (R-5) MR. G PEGU (r-3) MS. M DEVI (r-1) MR. A DAS (r-1) MR. A BHATTACHARYYA (R-5) MR. S DUTTA (R-5)
59	Cont.Cas(C)/33/2024 B/O	SHUKLA MAZUMDAR @ SUKLA MAZUMDER Versus GYANENDRA DEV TRIPATHI	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
60	WP(C)/1481/2024	NRIPEN SARKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS M BARMAN MS. P K DEVI	GA, ASSAM SC, HEALTH
61	I.A.(Civil)/1851/2024 FIXED in WP(C)/2868/2024 WITH WP(C)/2868/2024 CAVT. NO. 05342/024,	JITENDRA KUTUM AND 6 ORS. Versus LABANYA PAIT DOLEY AND 4 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. M BISWAS
62	WP(C)/2483/2024 FIXED	LABANYA PAIT DOLEY Versus THE STATE OF ASSAM AND 11 ORS	MR. M BISWAS J SINGPHO A GHOSAL	GA, ASSAM MR. R P SARMAH (R-6 TO 12) MR. D DOLEY MR. D DOLEY MS A DEKA (R-6 TO 12) FOR CAVEATOR
62	WP(C)/2483/2024 FIXED	PRASANTA KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	SC, GMC SC, G M D A
HEARING				
63	WP(C)/7241/2013 BY SLIP WITH MC/833/2015 in WP(C)/7241/2013	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, BTC MR. A. BARUAH, SC, FOREST
		BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 26/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
5)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
6)	K U AHMED	20-06-2024	To	26-06-2024
7)	MR S SARMA	17-06-2024	To	15-07-2024
8)	MS P TALUKDAR	20-06-2024	To	26-06-2024
9)	MR. U SARMA	24-06-2024	To	26-06-2024
10)	MR. B BARMAN	24-06-2024	To	28-06-2024
11)	MR D TALUKDAR	27-06-2024	To	03-08-2024
12)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
13)	MR D K BORDOLOI	26-06-2024	To	26-06-2024